

**ORISSA HIGH COURT****FILING REPORT AS ON :23/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
1	D-BLAPL/12396/2025 BLAPL/4365/2025	KABULA DAS VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	SAHID NAGAR P.S. /129 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000277/2025	
2	D-BLAPL/12404/2025	SOUMYA PRASAD BEHERA @ GUDU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MOTANGA /65 /2025 () //	
3	D-BLAPL/12408/2025	PARIKSHITA BEHERA @ PARIKHITA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /3 /2024 () //	
4	D-BLAPL/12414/2025	GOBINDA NAG @ PRITAM NAG VS STATE OF ODISHA	BIDYADHAR PANDA VS	DHANUPALI /508 /2020 () //	
5	D-BLAPL/12419/2025 BLAPL/4345/2025	AKHAYA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000007/2025	
6	D-BLAPL/12420/2025	RAMESH TANDI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KHARIAR /180 /2022 () //	
7	D-BLAPL/12423/2025	BHAGABAN MAHARANA @ BAPUNU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAIRA /98 /2025 () //	
8	D-BLAPL/12424/2025	THUNGU @ SURESH MUNDA VS STATE OF ODISHA	SK. ZAFARULLA VS	KEONJHAR SADAR /115 /2025 () //	
9	D-BLAPL/12426/2025	DIPAK MALLIK @ DEEPAK MALLIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /36 /2025 () //	
10	D-BLAPL/12430/2025	BAGHA @ PREMANANDA BHOI VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	GOBINDAPUR /103 /2022 () //	
11	D-BLAPL/12432/2025	BHABAGRAHI NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /231 /2025 () //	AOR20220001648C202500048

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12	D-BLAPL/12433/2025	LEO @ TAPAN @ SARBESWAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /285 /2024 () //	AOR20220001615C202500070
13	D-BLAPL/12434/2025	LEO @ TAPAN @ SARBESWAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /364 /2024 () //	AOR20220001615C202500071
14	D-BLAPL/12436/2025	SRUJAN BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NANDANKANAN /97 /2025 () //	
15	D-BLAPL/12438/2025	BHARAT KUMAR DUBEY @ BHARAT DUBEY VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KORAPUT GRPS /10 /2025 () //	
16	D-BLAPL/12439/2025	KHAIRU KHATI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /443 /2024 () //	
17	D-BLAPL/12445/2025	KANCHAN BHOI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PAIKMAL /189 /2022 () //	
18	D-BLAPL/12446/2025	BABU @ MAHESH MAHAKUD VS STATE OF ODISHA	UMAKANTA BARIK VS	JODA /47 /2022 () //	
19	D-BLAPL/12451/2025	ARUN DIGAL VS STATE OF ODISHA	ALOK KUMAR KAR VS	KHANDAGIRI P.S. /381 /2021 () //	AOR20220001297C202500110
20	D-BLAPL/12454/2025	ANUBHAB RAM VS STATE OF ODISHA	DEBABRATA DASH VS	KEONJHAR TOWN /114 /2025 () //	
21	D-BLAPL/12458/2025	ANIL KUMAR DEHURY @ TITU VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL SADAR PS /175 /2025 () //	
22	D-BLAPL/12466/2025	DILIP KUMAR GOUDA @ GAUDA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	BALLIGUDA /104 /2025 () //	
23	D-BLAPL/12468/2025	BIKRAM HARIJAN	BIJAYA KUMAR RAGADA	MAHULPALI /7 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/12470/2025	MUKHA @ MUKHTAR ALI SAHA @ MUKTAR ALLI SAHA	SANJAN MOHANTY	ITAMATI /84 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/12471/2025	CHANDAN BARAL	ABHISIDDHANTA SAHOO	//	AOR20220000014C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/12472/2025	ROHIT DUNGUNG	BIKASH KUMAR DASH	KUTRA /44 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/12477/2025	SAMBARU NAYAK	TARINI PANIGRAHI	JEYPORE SADAR /119 /2024	AOR20220000151C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/12478/2025	PRAKASH KUMAR NAYAK	AVIJIT PATNAIK	KEONJHAR TOWN /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/12479/2025	UMESH BISWAL	SANTANU DAS	JHIRPANI P.S. /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/12484/2025	NIRANJAN DAS	JAYADEBA BEHERA	SARANAKUL /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/12486/2025	KABITA DASH	SUCHIT KUMAR NAYAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/12488/2025	BANITA RATH	SUCHIT KUMAR NAYAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/12502/2025	DEBASHISH NAYAK @ PINKU	JYOTIRMAYA SAHOO	GOSANINUAGAM /182 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/12503/2025	RAJENDRA BARIK	ASIT KUMAR JENA	DHARMASALA /216 /2025	
		VS	VS	()	

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35	D-BLAPL/12504/2025	STATE OF ODISHA CHANDAN NAIK VS	AMARENDRA SAHOO VS	// BENTKAR (42 MOUZA) UPD CUTTACK /351 /2024 ()	
36	D-BLAPL/12505/2025	STATE OF ODISHA FARU @ FARUK KHAN VS	MANORANJAN MISHRA VS	// DARGHA BAZAR /79 /2021 ()	
37	D-BLAPL/12508/2025	STATE OF ODISHA SURESH KUMAR SAMAL VS	ASIT KUMAR JENA VS	// DHARMASALA /216 /2025 ()	
38	D-BLAPL/12515/2025	STATE OF ODISHA AKSHAY KUMAR SWAIN @ AKSHAYA KUMAR SWAIN VS	AMBODOR ACHARI VS	// BELLAGUNTHA /479 /2024 ()	
39	D-BLAPL/12523/2025	STATE OF ODISHA SUBHAM SEKHAR SAHOO VS	AMITAV TRIPATHY VS	// SARANAKUL /39 /2025 ()	
40	D-BLAPL/12525/2025	STATE OF ODISHA TUNA BHUTIA VS	AMLAN SHAKTI PAUL VS	// MOTANGA /65 /2025 ()	
41	D-BLAPL/12526/2025	STATE OF ODISHA JAGANNATH KHILLA VS	PRANAB KUMA DAS VS	// ORKEL /181 /2024 ()	
42	D-BLAPL/12531/2025	STATE OF ODISHA RAJU MANDAL VS	PRASANTA KUMAR NANDA VS	// KALIMELA /185 /2019 ()	
43	D-BLAPL/12533/2025	STATE OF ODISHA SANADHAR PANGI VS	PRASANTA KUMAR NANDA VS	// /83 /2025 ()	
44	D-BLAPL/12541/2025	STATE OF ODISHA DAMBU PININTY @ PININTI VS	AMIT KUMAR SAHU VS	// BANDHUGOAN /14 /2024 ()	
45	D-BLAPL/12545/2025	STATE OF ODISHA PRATISH MANDAL VS STATE OF ODISHA	SURYAKANTA DASH VS	// JEYPORE TOWN /296 /2024 () //	

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46	D-BLAPL/12546/2025	KRISHNA @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHURDA SADAR /88 /2025 () //	
47	D-BLAPL/12548/2025	RAJIB BEHERA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	BAGDIA /260 /2023 () //	
48	D-CMAPL/16687/2025	TANKADHAR MEHER VS ABOLI SUNIL NARAVANE, COLLECTOR AND	JYOTSANARANI RATH VS D.M., SONEPUR	// () //	
49	D-CMAPL/16821/2025	SHARAT @ SARAT KUMAR MOHAPATRA VS ASIS KUMAR DAS	BUDHIRAM DAS VS	// () //	
50	D-CMP/16623/2025	DASARATH PRADHAN VS UPENDRA PRADHAN	SARADA PRASANNA SARANGI VS	// () //	
51	D-CMP/16636/2025	KOINO KIMBAKA VS SUBASH MAJHI	SANTOSH KUMAR DASH VS	// () //	
52	D-CMP/16702/2025	NALINIKANTA SWAIN VS BIBHUTI BHUSAN BASTIA	ASHOK KUMAR SAHOO VS	// () //	
53	D-CMP/16720/2025	REBATI BEHERA VS ABHIRAM SAHOO	SUMIT KUMAR MOHANTY VS	// () //	AOR20220003068C202500005
54	D-CMP/16806/2025	NIRANJAN DAS VS PRASANNA KUMAR DWIBEDY	AJAYA KUMAR DASH VS	// () //	
55	D-CMP/16814/2025	BABURAM DAS VS JAMINIKANTA DAS	KUNJA SUNDAR DAS VS	// () //	
56	D-CMP/16844/2025	SAKUNTALA AGRAWAL VS BINIDINI @ BIMALA BHUE	SOURAV SUMAN BHUYAN VS	// () //	
57	D-CMP/16850/2025	SUJATA BOHIDAR	PRASANTA KUMAR SATAPATHY	//	

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		VS	VS	()	
		ABDUL MAJID		//	
58	D-CMP/16857/2025	SANKUNTALA AGRAWAL	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		BINODINI @ BIMALA BHUE		//	
59	D-CONTC/16644/2025	PURNA CHANDRA KISHAN	ADV	//	AOD20250000180C202500032
		VS	VS	()	
		MUKUTAMANI XESS, SPECIAL LAND ACQUISITION OFFICER,MAYURBHANJ		//	
60	D-CONTC/16651/2025	SAROJ NAYAK	ADV.	//	
		VS	VS	()	
		DIBYA JYOTI PARIDA,IAS		//	
61	D-CONTC/16653/2025	LABANIDHAR KISAN	PITAMBAR PANDA	//	
		VS	VS	()	
		UJAGARA PRADHAN,BEO		//	
62	D-CONTC/16664/2025	SUPRAVA HALBA @ SUCHEN	ADV	//	AOD20250000180C202500033
		VS	VS	()	
		ANU GARG, COMMISSIONER CUM PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.		//	
63	D-CONTC/16668/2025	MAHENDRA MOHAPATRA	SANTOSH KUMAR DASH	//	
		VS	VS	()	
		GIRISH S.N,COMM-CUM-SECRETARY		//	
64	D-CONTC/16672/2025	PRASANTA KUMAR MAHAPATRA	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
65	D-CONTC/16675/2025	KRUSHNA CHANDRA PANDA	ADV.	//	
		VS	VS	()	
		SANJAYA KUMAR NAYAK,SUPERINTENDING ENGINEER MECHANICAL DIVISION NO.1,BERHAMPUR		//	
66	D-CONTC/16682/2025	GIRIDHAR DAS	ADV.	//	
		VS	VS	()	
		AJAYA KUMAR MOHANTY,TAHASILDAR,RAJNAGAR,KENDRAPARA		//	
67	D-CONTC/16684/2025	ARUN KUMAR MISHRA	ADV.	//	
		VS	VS	()	
		VIR VIKRAM YADAV,IAS		//	
68	D-CONTC/16686/2025	KUSHASAN MALLICK	ADV.	//	
		VS	VS	()	

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69	D-CONTC/16689/2025	PANCHANAN NAYAK,TAHASILDAR,PATTAMUNDAI,KENDRAPARA SUDHANSU SEKHAR BEHERA VS	ADV. VS	// // 0	
70	D-CONTC/16694/2025	MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA BIDYADHAR BHUE VS	PITAMBAR PANDA VS	// // 0	
71	D-CONTC/16697/2025	SUDEEPTA KUMAR NAYAK,BEO CHITTABODH BISWAL VS	ADV. VS	// // 0	
72	D-CONTC/16700/2025	RAMESH CHANDRA NAYAK,BEO BENUDHAR PERA VS	PITAMBAR PANDA VS	// // 0	
73	D-CONTC/16703/2025	SUDEEPTA KUMAR NAYAK,BEO JAYAKRISHNA BHOI VS	PITAMBAR PANDA VS	// // 0	
74	D-CONTC/16705/2025	SUDEEPTA KUMAR NAYAK,BEO SURYAKANTA PARIDA VS	ADV. VS	// // 0	
75	D-CONTC/16710/2025	GOURAV MOHANTY,REGIONAL PROVIDENT FUND COMMISSIONER,BBSR,KHURDA ASWINI KUMAR SAHU VS	PITAMBAR PANDA VS	// // 0	
76	D-CONTC/16715/2025	SUDEEPTA KUMAR NAYAK,BEO PRAMODINI KUJUR VS	PITAMBAR PANDA VS	// // 0	
77	D-CONTC/16719/2025	SUDEEPTA KUMAR NAYAK,BEO PRASANTA KUMAR SAHOO VS	AMIT PRASAD BOSE VS	// // 0	
78	D-CONTC/16723/2025	SUMITA SARKAR,ADDITIONAL COMMISSIONER JHARISANTI PAN VS	PITAMBAR PANDA VS	// // 0	
79	D-CONTC/16726/2025	SUDEEPTA KUMAR NAYAK,BEO CHATURBHUJA BHUE VS	ADV. VS	// // 0	
		SEVASHREE BHOI,BEO		//	

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80	D-CONTC/16728/2025	SHESADEV NAIK VS SUDEEPTA KUMAR NAYAK,BEO	PITAMBAR PANDA VS	// ()	
81	D-CONTC/16730/2025	PRAMOD KUMBHAR VS MACHHINDRA MALLIK,BEO	PITAMBAR PANDA VS	// ()	
82	D-CONTC/16748/2025	PRADEEP KUMAR PRADHAN VS SANJAY KUMAR SINGH,IAS	ADV. VS	// ()	
83	D-CONTC/16769/2025	RABICHANDRA DHARUA VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// ()	
84	D-CONTC/16773/2025	MAHENDRA PRADHAN VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// ()	
85	D-CONTC/16778/2025	BINAYAK PATEL VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// ()	
86	D-CONTC/16790/2025	DHUBAL BALIHARSINGH VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()	AOD20220001998C202500020
87	D-CONTC/16792/2025	CHITA RANJAN PODHA VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()	AOD20220001998C202500023
88	D-CONTC/16794/2025	RAJENDRA MAHAKUR VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// ()	
89	D-CONTC/16796/2025	NARAHARI MALLICK VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()	AOD20220001998C202500021
90	D-CONTC/16797/2025	NILAMBAR MALLICK VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()	AOD20220001998C202500022
91	D-CONTC/16807/2025	DHIBAR BISWAL	ALOK KUMAR MOHAPATRA	//	

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		VS	VS	()	
		SHALINI PANDIT, IAS		//	
92	D-CONTC/16815/2025	NALINIKANTA MOHAPATRA	KUNJA SUNDAR DAS	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
93	D-CONTC/16825/2025	MOHAN CHARAN DASH	ADV.	//	
		VS	VS	()	
		GIRISH S.N,IAS		//	
94	D-CONTC/16832/2025	DEEPAKA DAS	AJAYA KUMAR PRADHAN	//	
		VS	VS	()	
		SMRUTI RANJAN PRADHAN,IAS		//	
95	D-CONTC/16840/2025	JITESWAR NAYAK	ADV.	//	AOD20220001998C202500024
		VS	VS	()	
		SHALINI PANDIT, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION/DEPT.			
96	D-CONTC/16841/2025	PRAVAT KUMAR JENA	ANUPAMA NAYAK	//	
		VS	VS	()	
		SHALINI PANDIT,CUMM-CUM-SECRETARY		//	
97	D-CONTC/16845/2025	BHARATI GHOSE	ADV.	//	
		VS	VS	()	
		PRACHI TANAYA GIRI,DEO		//	
98	D-CONTC/16847/2025	MALINI PANIGRAHI	ADV.	//	
		VS	VS	()	
		SURYAWANSHI MAYUR VIKAS,COLLECTOR		//	
99	D-CONTC/16851/2025	ANANDINI PANDA	ALOK KUMAR MOHAPATRA	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
100	D-CONTR/12543/2025	JAGANNATH SINGH	ADV.	//0	
		VS	VS	()	
		RAJANIKANTA MISHRA,INSPECTOR-IN-CHARGE		//	
101	D-CRLA/12411/2025	SUSANTA MOHAPATRA	BIPIN KUMAR NAYAK	RANPUR /308 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/12418/2025	TAPAN DAS	SARBESWAR SAHOO	UMERKOTE /49 /2023	AOD20220004505C202500041
		VS	VS	()	

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103	D-CRLA/12527/2025	STATE OF ODISHA GYANA RANJAN MALLICK VS	BUDHIRAM DAS VS	// TIRTOL /46 /2024 ()	
104	D-CRLMC/12399/2025	STATE OF ODISHA SANTOSH BHOI VS	RANJAN KUMAR ROUT VS	// KHARIAR /282 /2023 ()	AOR20230000872C202500034
105	D-CRLMC/12400/2025	STATE OF ODISHA DR ROHIT KUMAR KUNDU VS	DURGESH NARAYAN RATH VS	// RAYAGADA TOWN /371 /2024 ()	AOR20220001583C202500024
106	D-CRLMC/12428/2025	STATE OF ODISHA PRADIP @ PRADIPTA KUMAR @ SAHU @ SAHOO VS	SUDHASHREE PASAYAT VS	// BANKI /267 /2024 ()	AOR20250000161C202500018
107	D-CRLMC/12440/2025	STATE OF ODISHA KIRTI MAHALIK VS	AMULYA RATNA PANDA VS	// //0 ()	
108	D-CRLMC/12467/2025	STATE OF ODISHA DAMBARUDHAR PATTANAIAK VS	STHITI PRAGYAN SUNANDINI VS	// MAHILA PS SAMBALPUR /19 /2025 ()	
109	D-CRLMC/12483/2025	STATE OF ODISHA ASHOK KUMAR DWARI VS	ADITYA MISHRA VS	// //0 ()	
110	D-CRLMC/12487/2025	STATE OF ODISHA KAILASH MOHARANA @ MAHARANA VS	BIBHU PRASAD MOHANTY VS	// JODAPADAR /91 /2019 ()	
111	D-CRLMC/12493/2025	STATE OF ODISHA TRIPURARI SAHOO VS	PRAVASH CHANDRA JENA VS	// TALCHER TOWN /69 /2024 ()	
112	D-CRLMC/12496/2025	STATE OF ODISHA TRIPURARI SAHOO VS	PRAVASH CHANDRA JENA VS	// COLLIERY /717 /2024 ()	
113	D-CRLMC/12507/2025	STATE OF ODISHA MATHURA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// BHARATPUR PS /785 /2024 () //	

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114	D-CRLMC/12510/2025	TRIPURARI SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	COLLIERY /718 /2024 () //	
115	D-CRLMC/12517/2025	DHANU BAHADUR VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	RAGHUNATHPALI /165 /2019 () //	AOR20220000085C202500008
116	D-CRLMC/12532/2025	SNEHALATA @ SONALI JENA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	ASKA /18 /2024 () //	
117	D-CRLMC/12537/2025	LOKANATH DAS VS STATE OF ODISHA	RUCHI RAJGARHIA VS	MAHILA P.S.(BBSR) /45 /2021 () //	
118	D-CRLMC/12540/2025	CHANDRAMANI PRADHAN VS STATE OF ODISHA	ABHIJIT DAS VS	BUGUDA /110 /2008 () //	
119	D-CRLMP/12402/2025	SUDARSHAN SETHI VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	/ /0 () //	
120	D-CRLMP/12427/2025	PANKAJINI HANSDAH VS COMMISSIONER OF POLICE, KHURDA	ATUL TRIPATHY VS	CAPITAL P.S. /42 /2024 () //	AOD20240000618C202500044
121	D-CRLMP/12480/2025	PRADEEP BAJAJ VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //	
122	D-CRLMP/12485/2025	MANJU BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //	
123	D-CRLMP/12509/2025	SUJIT KUMAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
124	D-CRLMP/12534/2025	ANNAPURNA MARTHA VS STATE OF ODISHA	NILESH A.DUBEY VS	/ /0 () //	
125	D-CRLMP/12544/2025	ANIL SAMAL	NIRANJAN PANDA	/ /0	

# ORISSA HIGH COURT

## FILING REPORT AS ON :23/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLREV/12406/2025	BISI@BISI KESAN PRADHAN	ARUN KUMAR ACHARYA	CHANDAKA P.S. /18 /2000	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLREV/12413/2025	DR SANJAY RAY	MANOJ PANIGRAHI	//	AOR20220001665C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLREV/12437/2025	KRUSHNA CHANDRA PATRA	SUSAMA RANI SAHOO	NAYAKOT /19 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLREV/12494/2025	SASHI KISAN	DURGA PRASANNA MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLREV/12498/2025	PURNA CHANDRA SETHI	JYOTIRMAYA SAHOO	HINJILI /674 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLREV/12506/2025	DUSMANTA BEHERA	BISWAJIT NAYAK	RAIRANGPUR TOWN /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-FAO/16635/2025	MANAGER, M/S. NATIONAL INSUARNCE CO. LTD., PUNJABI	DUSMANTA KUMAR MAHALI	//	
		VS	VS	()	
		SOLI MAJHI		//	
133	D-FAO/16683/2025	BASANTA KUMAR TRIPATHY	PRABHAT KUMAR DASH	//	
		VS	VS	()	
		HRUSIKESH TRIPATHY		//	
134	D-FAO/16784/2025	HARAPRASANNA TRIPATHY		//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-FAO/16799/2025	MANAGING DIRECTOR, SVT LOGISTICS PRIVATE LIMITED	SHIBBIR SHANKAR PADHY	//	AOR20220001248C202500004
		VS	VS	()	
		COMMISSIONER FOR EMPLOYEES COMPENSATION CUM JOINT LABOUR COMMISSIONER, BHUBANESWAR		//	
136	D-LPA/16800/2025	BHIMSEN MAHANTA	NIRANJAN PANDA	//	
		VS	VS	()	

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137	D-MACA/16652/2025	KAILASH MAHANTA TAPAS KUMAR MOHANTY VS RAMESH SAHOO	SUBHASIS MOHAPATRA VS	// // 0 //	
138	D-MACA/16660/2025	KAMALA SAHOO VS D.M.,ORIENTAL INSURANCE CO. LTD.,	S.SUDHANSU KUMAR SUBUDHI VS	// 0 //	
139	D-MACA/16731/2025	D.M./M/S. SHRIRAM GENARAL INSURANCE CO. LTD., VS BIKRAM JHODIA	ADAM ALI KHAN VS	// 0 //	
140	D-MACA/16734/2025	M/S. CHOLAMANDALAM GENERAL INSURANCE CO. VS SAGARIKA BARIK	ADAM ALI KHAN VS	// 0 //	
141	D-MACA/16744/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. VS NITYANANDA PADHAN	ADAM ALI KHAN VS	// 0 //	
142	D-MACA/16749/2025	LEGAL MANAGER, SRIRAM GENERAL INSURANCE CO. VS PRABHUTUTTA PUJAPANDA	CHITRA PRASAD DUTTA VS	// 0 //	
143	D-MACA/16755/2025	D.M./M/S. SHRIRAM GENERAL INSURANCE CO. LTD. VS AKHIL MAJHI	ADAM ALI KHAN VS	// 0 //	
144	D-MACA/16763/2025	SHRIRAM GENERAL INSURANCE CO. LTD.,BBSR VS KOUSALYA PRADHANI	ADAM ALI KHAN VS	// 0 //	
145	D-MACA/16770/2025	CHOLA MS GENERAL INSURANCE CO.LTD., BBSR VS URMILA SAHOO	GIRIJA PRASAD DUTTA VS	// 0 //	
146	D-MACA/16771/2025	DHANA MARANDI VS RAVINDRA KUMAR	DEBASISH PATNAIK VS	// 0 //	
147	D-MACA/16774/2025	DEEPAK KUMAR SAHU VS MANAS KUMAR MOHANTY	DEBASISH PATNAIK VS	// 0 //	

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148	D-MACA/16776/2025	M/S. SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS PRIYADARSHINI PARHI	GIRIJA PRASAD DUTTA VS	// 0 //	
149	D-MACA/16777/2025	KAILASH CHANDRA PRADHAN VS TUSHAR KANTA BEURA	DEBASISH PATNAIK VS	// 0 //	
150	D-MACA/16780/2025	ITISHREE SAMANTARAY VS BISHNU CHARAN MOHANTY	DEBASISH PATNAIK VS	// 0 //	
151	D-MACA/16782/2025	SRIRAM GENERAL INSURANCE CO.LTD., RAJASTHA VS SAJANI BEHERA	GIRIJA PRASAD DUTTA VS	// 0 //	
152	D-MATA/16624/2025	SURAJ PRAKASH JAIN VS ANJALI JAIN	RUCHI RAJGARHIA VS	// 0 //	
153	D-MATA/16862/2025	JITENDRA MALICK VS RASMITA MALLIK	SAMIR KUMAR MISHRA(SR. ADV.) VS	// 0 //	
154	D-OTAPL/16732/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE),BHUBANESHWAR VS M/S VEDANTA LTD.	ANUSHWANTI SATAPATHY,SR.SC VS	// 0 //	AOR20220001780C202500054
155	D-OTAPL/16733/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE) BHUBANESHWAR VS M/S VEDANTA LTD.	ANUSHWANTI SATAPATHY,SR.SC VS	// 0 //	AOR20220001780C202500055
156	D-OTAPL/16743/2025	COMMISSIONER OF CUSTOMS, (PREVENTIVE), BHUBANESHWAR VS M/S VEDANTA LTD.	ANUSHWANTI SATAPATHY,SR.SC VS	// 0 //	AOR20220001780C202500056
157	D-OTAPL/16798/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESHWAR VS M/S VEDANTA LTD.	ANUSHWANTI SATAPATHY,SR.SC VS	// 0 //	AOR20220001780C202500057
158	D-RPFAM/16708/2025	BHAGIRATHI SETHI VS NIRUPAMA SETHI	AMIT PRASAD BOSE VS	// 0 //	
159	D-RSA/16727/2025	SANGEETA AGRAWAL	BASUDEV MISHRA	//	

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		VS	VS	()	
		SUNIL SEKHAR		//	
160	D-RSA/16812/2025	PURENDRA NATH SAHU	SMITA RANJAN PATNAIK	//	
		VS	VS	()	
		GANGADHAR GIRI		//	
161	D-RSA/16830/2025	APARNA SETHI @ SHEET	BUDHIRAM DAS	//	
		VS	VS	()	
		SIRISH CHANDRA NAIK		//	
162	D-RVWPET/16649/2025	BIDYUT PRAVA PALATA	GAJENDRANATH ROUT	//	AOR20220004106C202500075
		VS	VS	()	
		ADDITIONAL DISTRICT MAGISTRATE,PURI		//	
163	D-RVWPET/16863/2025	MANORANJAN MOHANTY	SUMIT KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-TRP(C)/16643/2025	RASHMITA BEHERA	PANCHANAN PANIGRAHI	//	AOR20250000001C202500014
		VS	VS	()	
		KHARABELA DIGBIJAYA PATRA		//	
165	D-TRP(C)/16836/2025	KAMALA BARIK @ SHREEMATI BEJ @ SRIMATI BEJAMLAN SHAKTI PAUL		//	
		VS	VS	()	
		SURYAMANI BARIK		//	
166	D-TRP(C)/16837/2025	ITIREKHA MOHARANA	TRILOCHAN DASH	//	AOR20220002374C202500065
		VS	VS	()	
		BIPIN SENAPATI		//	
167	D-WA/16628/2025	STATE OF ODISHA	DEBASIS NAYAK, A.G.A	//	LOD20240000200C202500206
		VS	VS	()	
		TAPAN KUMAR SETHI		//	
168	D-WA/16629/2025	STATE OF ODISHA	DEBASIS NAYAK, A.G.A	//	LOD20240000172C202500194
		VS	VS	()	
		SUKANTA KUMAR BEHERA		//	
169	D-WA/16632/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	//	LOD20240000172C202500197
		VS	VS	()	
		SUDHANSU KUMAR DAS		//	
170	D-WA/16645/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000172C202500199
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/16647/2025	MAGUNI CHARAN SAHU STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000172C202500198
172	D-WA/16648/2025	PUSPANJALI MISHRA STATE OF ODISHA VS	CHANDRAKANTA PRADHAN,A.G.A VS	// // ()	LOD20240000194C202500203
173	D-WA/16721/2025	BIJAYA KUMAR DAS STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000200C202500210
174	D-WA/16722/2025	ANANTA MUKHI JENA STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000200C202500209
175	D-WA/16724/2025	ARATI MISHRA STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000194C202500204
176	D-WA/16725/2025	HEMANGINI PANDA STATE OF ODISHA VS	CHANDRAKANTA PRADHAN,A.G.A VS	// // ()	LOD20240000194C202500205
177	D-WA/16756/2025	DEBAPRIYA MAHANTA STATE OF ODISHA VS	DEBASHIS TRIPATHY, A.G.A VS	// // ()	LOD20240000200C202500212
178	D-WA/16759/2025	PITAMBAR SAHU SUNIL KUMAR MOHANTY VS	JAGAMOHAN PATTANAİK VS	// // ()	AOR20220001586C202500036
179	D-WA/16762/2025	UTKAL GRAMIN BANK STATE OF ODISHA VS	DEBASIS NAYAK, A.G.A VS	// // ()	LOD20240000194C202500206
180	D-WA/16811/2025	PRABIR KUMAR PATTANAİK NARAYAN PRADHAN VS	RANJIT MOHANTY VS	// // ()	
181	D-WA/16859/2025	THE COMMISSIONER CONSOLIDATION, ODISHA STATE OF ODISHA VS	DEBASHIS TRIPATHY, A.G.A. VS	// // ()	LOD20240000194C202500207
		CHOUDHURI PRADHAN		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/16605/2025	S. KIRAN KUMAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202500023
183	D-WP(C)/16606/2025 WP(C)/11097/2025	SABITRI BEURA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
184	D-WP(C)/16607/2025	DIPAK KUMAR BARAL VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //	AOR20220001665C202500031
185	D-WP(C)/16608/2025	THE BUSINESS HEAD, BISRA STONE LIME COMPANY VS THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM DY CHIEF LABOUR COMMISSIONER, CENTRAL	AMRITESH JHA VS	// 0 //	AOR20230001351C202500007
186	D-WP(C)/16609/2025 WP(C)/11099/2025	KULAMANI PARIDA VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //	
187	D-WP(C)/16610/2025	MAMATA PATRA VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //	AOD20240000538C202500005
188	D-WP(C)/16611/2025	SANJAY KUMAR SA VS BRANCH MANAGER, S.B.I., NILAGIRI BRANCH	ANUPAM RATH VS	// 0 //	
189	D-WP(C)/16612/2025	USHARANI SAHOO VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
190	D-WP(C)/16613/2025	SURYAKANTA RAY VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
191	D-WP(C)/16614/2025	MANISHA PATI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
192	D-WP(C)/16615/2025 WP(C)/11129/2025	PRAMODINI SAMAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
193	D-WP(C)/16616/2025	SARAT CHANDA MOHAPATRA	SUBRAT KUMAR KAR	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/16617/2025	ALL INDIA INSTITUTE OF MEDICAL SCIENCES, BBSR	DAYANIDHI LENKA	//	
		VS	VS	()	
		BLESSED PRABHAT RANJAN NAYAK		//	
195	D-WP(C)/16618/2025	NALINI PRABHA PATRA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/16619/2025	EXECUTIVE ENGINEER (ELECT) TPWODL RAJGANG	PRASANT KUMAR TRIPATHY	//	
		VS	VS	()	
		THE APPELLATE AUTHORITY, OFFICER OF ADDL CHIEF ENGINEER CUM ELECTRICAL INSPECTOR , ROURKELA		//	
197	D-WP(C)/16620/2025	DR. KASHI BISWANATH SOREN	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/16621/2025	SUDHAKAR SAHOO	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/16622/2025	SASWATI MOHANTA	RAMAKRISHNA BISOI	//	AOD20240000311C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/16625/2025	PRADEEP KUMAR SAHOO	MANOJA KUMAR KHUNTIA	//	
	WP(C)/11172/2025	VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/16626/2025	BASANTA KUMAR SAHOO	MANOJA KUMAR KHUNTIA	//	
	WP(C)/11171/2025	VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/16627/2025	MANOJ KUMAR PARIDA	MANOJA KUMAR KHUNTIA	//	
	WP(C)/11170/2025	VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/16630/2025	RAMESH CHANDRA DIPA	DEEPAK KUMAR PANI	//	AOR20220001490C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/16631/2025	PRABASH CHANDRA KHETI	DEEPAK KUMAR PANI	//	AOR20220001490C202500003
		VS	VS	()	

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205	D-WP(C)/16633/2025	STATE OF ODISHA AMULYA MOHARANA VS	ASHOK KUMAR MOHANTY VS	// // 0	
206	D-WP(C)/16634/2025	STATE OF ODISHA GOLAP MANJARI ROUT VS	BRUNDABAN ROUT VS	// // 0	
207	D-WP(C)/16637/2025	STATE OF ODISHA BISHNU CHARAN BISOI VS	NIHAL RATH VS	// // 0	
208	D-WP(C)/16638/2025	STATE OF ODISHA LEHIRPADA LARGE AREA MULTIPURPOSE CO-OP SOCIETY KHAMRABISWADARGARH VS	ANUP KUMAR MOHAPATRA VS	// // 0	
209	D-WP(C)/16639/2025	STATE OF ODISHA PRATAP KUMAR MOHANTY VS	ANUP KUMAR MOHAPATRA VS	// // 0	
210	D-WP(C)/16640/2025	STATE OF ODISHA SUBASH CHANDRA BISOYI VS	MANOJA KUMAR KHUNTIA VS	// // 0	
211	D-WP(C)/16641/2025	STATE OF ODISHA SANJIB ORAM VS	ASWINI KUMAR DASH VS	// // 0	
212	D-WP(C)/16642/2025 WP(C)/11178/2025	STATE OF ORISSA DRIEMS UNIVERSITY, CUTTACK VS	TANMAY MISHRA VS	// // 0	
213	D-WP(C)/16646/2025	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR TABASUM KAMAL VS	DURGA PRASAD JENA VS	// // 0	
214	D-WP(C)/16650/2025	STATE OF ODISHA KASHIRAM MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
215	D-WP(C)/16654/2025	STATE OF ODISHA RATANA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //	

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216	D-WP(C)/16655/2025	DASHARU JAGAT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
217	D-WP(C)/16656/2025	SADHU ORAM VS STATE OF ORISSA	SOUMYA MISHRA VS	// 0 //	
218	D-WP(C)/16657/2025	MUNA SAMANTRAY VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
219	D-WP(C)/16658/2025	KUSHA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
220	D-WP(C)/16659/2025	M/S DHABALESWAR INDUSTRIAL TRAINING CENTRE VS UNION OF INDIA	GOPI KUSHNA MOHANTY VS	// 0 //	
221	D-WP(C)/16661/2025	SOUBHAGYA KUMAR DASH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
222	D-WP(C)/16662/2025	THE REGIONAL DIRECTOR, REGIONAL OFFICE, ESI VS LANDA KURESU REDDY @ KURESH REDDY	ADARSH KUMAR PANDA RAY VS	// 0 //	
223	D-WP(C)/16663/2025	PUSPALATA ROUTHAY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
224	D-WP(C)/16665/2025	MANOJ KUMAR KHATOI VS STATE OF ODISHA	KAJAL SAHOO VS	// 0 //	
225	D-WP(C)/16666/2025	THE REGIONAL DIRECTOR, REGIONAL OFFICE, ESI VS LANDA KURESU REDDY @ KURESH REDDY	ADARSH KUMAR PANDA RAY VS	// 0 //	
226	D-WP(C)/16667/2025	SUKANTA RANJAN PANDA VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //	
227	D-WP(C)/16669/2025	BHARAT BIKASH INSTITUTION GROUP (BBIG) BHIMARA	PRANFULLA KUMAR MOHAPATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/16670/2025	SUDHANSU SEKHAR PANDA	KEDAR KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/16671/2025	SATYABRATA DASH	RAJIB LOCHAN PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/16673/2025	SATYA NARAYAN MUND	KEDAR KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/16674/2025	SANTOSH ADHIKARI	ATUL TRIPATHY	//	AOD20240000618C202500043
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/16676/2025	UPENDRA KUMAR HATI	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/16677/2025	SATYAJIT MISHRA	KASHINATH PATTANAİK	//	
		VS	VS	()	
		HARAPRIYA TRIPATHY		//	
234	D-WP(C)/16678/2025	RATAN CHAND SENAPATY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/16679/2025	RELIABLE SECURITY AND INTELLIGENCE SERVICES PRIVATE LIMITED	KODISHA PRADIP MEHER	//	AOR20220001613C202500004
		VS	VS	()	
		NATIONAL FACELESS APPEAL CENTRE (NFAC)		//	
236	D-WP(C)/16680/2025	PRADIP KUMAR MEHER	AKSHAYA KUMAR DORA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/16681/2025	ISHWAR BAGHEL	SRIKANTA KUMAR NATH	//	AOD20240000669C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/16685/2025	KUNUPRABHA DASH	SATYABRATA JENA	//	
		VS	VS	()	

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239	D-WP(C)/16688/2025	CHIEF MANAGER, DIVISION OFFICE OF L.I.C. INDIA, CUTTACK SANOJ KUMAR MISHRA VS	BALDHAR SAHOO VS	// // 0	
240	D-WP(C)/16690/2025	REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR RISHIKESH DAS VS	AGASTI KANUNGO VS	// // 0	
241	D-WP(C)/16691/2025	STATE OF ODISHA KEDAR BARIK VS	BISWARANJAN MAHARATHA VS	// // 0	
242	D-WP(C)/16692/2025	STATE OF ODISHA SAROJ KHUNTIA VS	BISWARANJAN MAHARATHA VS	// // 0	
243	D-WP(C)/16693/2025 WP(C)/11144/2025	STATE OF ODISHA PRAKASH CHANDRA PANDA VS	SACHIN KUMAR SAHU VS	// // 0	
244	D-WP(C)/16695/2025	STATE OF ODISHA KASTU BEHERA VS	BISWARANJAN MAHARATHA VS	// // 0	
245	D-WP(C)/16696/2025	STATE OF ODISHA RAGHUNATH ROUT VS	BISWARANJAN MAHARATHA VS	// // 0	
246	D-WP(C)/16698/2025	STATE OF ODISHA HRUDANANDA DAS VS	BISWARANJAN MAHARATHA VS	// // 0	
247	D-WP(C)/16699/2025	STATE OF ODISHA BINOD KAMAR VS	BISWARANJAN MAHARATHA VS	// // 0	
248	D-WP(C)/16701/2025	STATE OF ODISHA DAMBARUDHAR MAHAKUD VS	BISWARANJAN MAHARATHA VS	// // 0	
249	D-WP(C)/16704/2025	STATE OF ODISHA KHETRANANDA MAHAKUL VS	BISWARANJAN MAHARATHA VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/16706/2025	PRAVAT RANJAN DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
251	D-WP(C)/16707/2025	PRASANTA KUMAR MOHANTY VS PRATIMA PRADHAN	MAHESWAR MOHANTY VS	// 0 //	
252	D-WP(C)/16709/2025	BIKASHA MAJHI VS STATE OF ODISHA	BHABANI SHANKAR MISHRA VS	// 0 //	
253	D-WP(C)/16711/2025	PRAFULLA KUMAR ROUSTRAY VS THE CHIEF EXECUTIVE OFFICER, TPCODL, KHURDA	AKSHAYA KUMAR JENA VS	// 0 //	
254	D-WP(C)/16712/2025	DASARATHI BEHERA VS UNION OF INDIA	ADYASIDHI MISHRA VS	// 0 //	
255	D-WP(C)/16713/2025	BISWA MOHAN NARENDRA VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	// 0 //	
256	D-WP(C)/16714/2025	SOUBHAGYALATA RAYGURU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
257	D-WP(C)/16716/2025	ASHOK KUMAR NAYAK VS THE PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA, BBSR	SUBHENDU KUMAR NAYAK VS	// 0 //	
258	D-WP(C)/16717/2025	GOPAL PRASAD LATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
259	D-WP(C)/16718/2025	M/S RELIBLE HI TECH PVT LTD VS THE ASST COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA I DIVISION	BHABANI PRASAD MOHANTY VS	// 0 //	
260	D-WP(C)/16729/2025 WP(C)/11140/2025	SWAYAM SHREE PADMAPUR MISSION SHAKTI FEDERATION, KULCUMBI VS STATE OF ODISHA	PRATIMA KUMAR MISHRA VS	// 0 //	
261	D-WP(C)/16735/2025	PRATIMA PATRA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500065

**ORISSA HIGH COURT****FILING REPORT AS ON :23/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
262	D-WP(C)/16736/2025	STATE OF ODISHA PATITAPABAN SENAPATI	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
263	D-WP(C)/16737/2025	STATE OF ODISHA JAGANNATH DAS	BISWABIHARI MOHANTY	//	
		VS	VS	0	
264	D-WP(C)/16738/2025	STATE OF ODISHA BISHNU MISHRA	SANGRAM JENA	//	
		VS	VS	0	
265	D-WP(C)/16739/2025	STATE OF ODISHA JIBANJYOTI BHUYAN	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
266	D-WP(C)/16740/2025	STATE OF ODISHA PITABASH DAKUA	INDRAMANI SAHOO	//	
		VS	VS	0	
267	D-WP(C)/16741/2025	STATE OF ODISHA CHITTARANJAN DAS	PRAKASH CHANDRA DASH	//	
		VS	VS	0	
268	D-WP(C)/16742/2025	STATE OF ODISHA SNEHALATA BEHERA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
269	D-WP(C)/16745/2025	STATE OF ODISHA NABAGHANA MALLICK	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
270	D-WP(C)/16746/2025	STATE OF ODISHA SUBRAT KUMAR JAGADAL	JAYADEBA BEHERA	//	
		VS	VS	0	
271	D-WP(C)/16747/2025	STATE OF ORISSA PRAMOD KUMAR MAHARANA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
272	D-WP(C)/16750/2025	STATE OF ODISHA PRAJNYA PARIMITA BARIK	CHANDRAKANTA NAYAK	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/16751/2025	STATE OF ODISHA DAYABANTI TANDI VS THE COLLECTOR, BOLANGIR	JAYADEBA BEHERA VS	// // 0 //	
274	D-WP(C)/16752/2025	SUBHENDU DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202500112
275	D-WP(C)/16753/2025	ANIL MOHANTY VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //	
276	D-WP(C)/16754/2025	MIHIR KUMAR BISWAL VS COMMISSIONER CUM SECY, R AND D, ODISHA, BBSR	TRILOCHAN BARIK VS	// 0 //	
277	D-WP(C)/16757/2025	BAILOCHAN PADHIHARI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
278	D-WP(C)/16758/2025	CHAINA SETHY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
279	D-WP(C)/16760/2025	BHARAT BIKASH INSTITUTION GROUP (BBIG) DEBENDRA VS STATE OF ODISHA	DEBENDRA KUMAR MOHAPATRA VS	// 0 //	
280	D-WP(C)/16761/2025	SARBESWAR DAS VS THE STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //	
281	D-WP(C)/16764/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //	
282	D-WP(C)/16765/2025	ANITA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
283	D-WP(C)/16766/2025	ODISHA ASSEMBLY OF SMALL AND MEDIUM ENTERPRISES VS STATE OF ODISHA	PRABHAKAR KUMAR VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/16767/2025	SIBARAM PATRO VS THE COOPERATIVE URBAN BANK LTD	PRASANNA KUMAR MISHRA VS	// ()	
285	D-WP(C)/16768/2025	SAJANA MAHJI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// ()	
286	D-WP(C)/16772/2025	ARADHYA BRAHMASMI VS KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	SOURAV DAS VS	// ()	
287	D-WP(C)/16775/2025	GANGADHAR NAIK VS THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, ODISHA, KEONJHAR	BHAWANI SANKAR PANIGRAHI VS	// ()	
288	D-WP(C)/16779/2025	M/S. OM SAI INDUSTRIES, GANJAM VS STATE TAX OFFICER, CT AND GST CIRCLE II, GANJAM	BIBHUTI BHUSAN PANDA VS	// ()	
289	D-WP(C)/16781/2025	BIBASWAN DASH VS AHALYA SENAPATI	BYOMAKESH TRIPATHY VS	// ()	
290	D-WP(C)/16783/2025	KISHORE CHANDRA PRADHAN VS DIRECTOR, SPECIAL PROJECTS, LOK SEVA BHAWAN, BBSR	PRASANTA KUMAR PANDA VS	// ()	
291	D-WP(C)/16785/2025	SAROJ KUMAR SAHU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// ()	
292	D-WP(C)/16786/2025	M/S. OM SAI INDUSTRIES, GANJAM VS STATE TAX OFFICER, CT AND GST CIRCLE II, GANJAM	BIBHUTI BHUSAN PANDA VS	// ()	
293	D-WP(C)/16787/2025	SARAT KUMAR SAMAL VS VICE CHANCELLOR , UTKAL UNIVERSITY , BHUBANESWAR	SUJATA JENA VS	// ()	
294	D-WP(C)/16788/2025	KAILASH CHANDRA RATH VS THE SUB-DIVISIONAL OFFICER (ELECT.), SAKHIGOPAL, SUB-DIVISION, TPCODL, PURI	BHUBANESWAR DASH VS	// ()	
295	D-WP(C)/16789/2025	SENIOR CITIZENS VIKASH PARISHAD	KARUNAKAR JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/16791/2025	SAHIDNAGAR PADA MELANA COMMITTEE, BHADRAK	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/16793/2025	AMAR RANJAN MOHANTY	SANKET KANUNGO	//	
		VS	VS	0	
		THE INSPECTOR GENERAL OF REGISTRATION, ODISHA		//	
298	D-WP(C)/16795/2025	M/S RELIBLE HI TECH PVT LTD	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE ASST COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA I DIVISION		//	
299	D-WP(C)/16801/2025	DHIRENDRA KUMAR PANDA	SANKET KANUNGO	//	
		VS	VS	0	
		THE INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK		//	
300	D-WP(C)/16802/2025	BHAGIRATHI SAHOO	MAHIMANANDA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/16803/2025	JYOTSNARANI BHOI	SUJATA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/16804/2025	PRIYABRATA PRADHAN	AMARENDRA SAHOO	//	
		VS	VS	0	
		DEPT. OF FISHERIES AND ANIMAL RESOURCES DEVELOPMENT DEPT.		//	
303	D-WP(C)/16805/2025	SANAT KUMAR BEHERA	PRATAP KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/16808/2025	ARABINDA BEHERA	KHAGESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/16809/2025	M/S. RKB INTERNATIONAL PRIVATE LTD., ROURKELA	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		COMMISSIONER (APPEAL), CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR		//	
306	D-WP(C)/16810/2025	M/S. KORAPUT CENTRAL CO-OPERATIVE BANK LTD.	BIJUPRASAD PANDA	//	
		VS	VS	0	

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**FILING REPORT AS ON :23/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		THE PRESIDING OFFICER, LABOUR COURT, JEYPORE, KORAPUT		//	
307	D-WP(C)/16813/2025	M/S RKB INTERNATIONAL PRIVATE LTD	CHITTA RANAJAN DAS	//	
		VS	VS	()	
		COMMISSIONER (APPEAL) GST CENTRAL EXCISE AND CUSTOMS , CENTRAL REVENUE BUILDING			
308	D-WP(C)/16816/2025	HARAPRIYA DEI	SANKET KANUNGO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
309	D-WP(C)/16817/2025	RAJASHREE PRUSTY	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-WP(C)/16818/2025	BHADRESWAR PATRA	JIBAN RANJAN DASH	//	
		VS	VS	()	
		COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI		//	
311	D-WP(C)/16819/2025	LAXMAN BANJAMI	NIRANJAN PANDA	//	AOD20250000124C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
312	D-WP(C)/16820/2025	JADUMANI BEHERA	KUNJA SUNDAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
313	D-WP(C)/16822/2025	DEBASIS MOHANTY	SASWAT DAS	//	AOD20240000404C202500001
		VS	VS	()	
		STATE BANK OF INDIA		//	
314	D-WP(C)/16823/2025	PRAVAT KUMAR NAYAK	GAJENDRANATH ROUT	//	AOR20220004106C202500076
		VS	VS	()	
		STATE OF ODISHA		//	
315	D-WP(C)/16824/2025	DHOBA SAHU @ DHOBA SAHOO	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/16826/2025	NALINIKANTA MOHAPATRA	KUNJA SUNDAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-WP(C)/16827/2025	KARUNAKAR SAHOO	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/16828/2025	LAXMIPRIYA PATRA VS THE CHAIRMAN, UCO BANK	TRILOCHAN DASH VS	// ()	AOR20220002374C202500064
319	D-WP(C)/16829/2025	M/S.RKB INTERNATIONAL, SUNDERGARH VS COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR	CHITTA RANAJAN DAS VS	// ()	
320	D-WP(C)/16831/2025	A. KAMARAJ VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// ()	AOR20220004309C202500017
321	D-WP(C)/16833/2025	SHYAMSUNDAR SAHU VS ADDL. COMMISSIONER CONSOLIDATION AND SETTLEMENT, BALASORE	PARSURAM PANDA VS	// ()	
322	D-WP(C)/16834/2025	DEEPAK KUMAR PADHI VS STATE OF ODISHA	PRATIK DASH VS	// ()	
323	D-WP(C)/16835/2025	SASHIKALA DAS VS THE PRINCIPAL SECY TO GOVT., HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA, BBSR	PRAMOD KUMAR NIGAM VS	// ()	
324	D-WP(C)/16838/2025	M/S. R K B INTERNATIONAL, SUNDERGARH VS COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR	CHITTA RANAJAN DAS VS	// ()	
325	D-WP(C)/16839/2025	CHANDRADHWAJA SETHY @ CHANDRA DHWAJA SETHY VS STATE OF ODISHA	SIBIR KUMAR BEHERA VS	// ()	
326	D-WP(C)/16842/2025	NIRUKESH MISHRA VS CHAIRMAN, ODISHA MINING CORPORATION LIMITED, O.M.C.LTD., BBSR	BIDESH RANJAN BEHERA VS	// ()	
327	D-WP(C)/16843/2025	NAGENDRA BHUSAN PANDA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// ()	
328	D-WP(C)/16846/2025	MOHAN KUMAR SAMAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// ()	
329	D-WP(C)/16848/2025	SUSANTA PATEL	PRASANTA KUMAR SATAPATHY	//	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/16849/2025	ALOK NAIK @ BHBAN MOHAN NAIK	SURYAKANTA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/16852/2025	DR.LAXMAN KUMAR BISWAL	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/16853/2025	JYOTIRMAYEE DASH	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/16854/2025	RAJIBLOCHAN GOUDA	JYOTSNA RANI TRIPATHY	//	
		VS	VS	0	
		THE COLLECTOR OF THE DISTRICT OF MALKANGIRI, MALKANGIRI		//	
334	D-WP(C)/16855/2025	ALOK KUMAR	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/16856/2025	RAJIB MOHANTY	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/16858/2025	DIGAMBAR RATH	SURYAKANTA DASH	//	
		VS	VS	0	
		BANAMALI MISHRA		//	
337	D-WP(C)/16860/2025	SUNANDA PRADHAN	SOUMYA MISHRA	//	
		VS	VS	0	
		COMMISSIONER CONSOLIDATION, ODISHA, BBSR		//	
338	D-WP(C)/16861/2025	SAROJ PRADHAN	PITAMBAR PATRA	//	
		VS	VS	0	
		THE TAHASILDAR, PIPILI		//	
339	D-WP(C)/16864/2025	SRIMAT ALEKHA MANDIR	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/16865/2025	BIDYADHAR HATI	BINOD KUMAR HATI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
341	D-WP(C)/16866/2025	SHREE KRISHNA BHANJANASHRAM DURGA PUJA MANDIR, BARAGARH	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
342	D-WP(C)/16867/2025	UGRESAN KISAN	ABINASH BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-WP(C)/16868/2025	RAMNIWAS AGARWAL	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-WP(C)/16869/2025	SHANKAR SAWADIA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-WP(C)/16870/2025	ALEKHA MANDIR, BARAGARH	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
346	D-WP(C)/16871/2025	ALEKH MANDIR, BARAGARH	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
347	D-WPCRL/12521/2025	AKHILA SAHANI	HEMANTA KUMAR MOHANTA	RAJNAGAR /94 /2025	
		VS	VS	()	
		DIRECTOR GENERAL OF POLICE, CUTTACK		//	
348	D-ABLAPL/12393/2025	SK.ARIF	BHARAT JALLI	ANANDAPUR /93 /2025	AOD20240000581C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
349	D-ABLAPL/12394/2025	SITA PATEL	SWARAJ PATEL	SUNDARGARH SADAR /102 /2025	AOR20220000246C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-ABLAPL/12395/2025	MAHAMMAD RABANI @ SK. RABANI @ MD. RABAN	BHARAT JALLI	KANJIPANI /26 /2025	AOD20240000581C202500056
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-ABLAPL/12397/2025	SOUMYA RANJAN SAHOO	PRIYA RANJAN SINGH	JAGATSINGPUR /274 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-ABLAPL/12398/2025	MAHAMMAD RABANI @ SK RABANI @ MD RABANIBHARAT JALLI VS STATE OF ODISHA	VS	KANJIPANI /25 /2025 () //	AOD20240000581C202500055
353	D-ABLAPL/12401/2025	DEEPA ROUSTRAY @ DEEPALI ROUSTRAY VS STATE OF ODISHA3	BINI MISHRA VS	BADAMPAHAD /33 /2025 () //	
354	D-ABLAPL/12403/2025	RAJU @ RAJKISHORE NAYAK VS STATE OF ODISHA	AJIT KUMAR PANDA VS	PIPLI /233 /2025 () //	
355	D-ABLAPL/12405/2025	SOUMYAJIT PARIJA @ VICKY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /255 /2025 () //	
356	D-ABLAPL/12407/2025	AMRIT MOHAPATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /98 /2025 () //	
357	D-ABLAPL/12409/2025	SURAJ KUMAR SWAIN @ BABI SWAIN VS STATE OF ODISHA	SANAT KUMAR DAS VS	KUAKHIA /147 /2025 () //	
358	D-ABLAPL/12410/2025	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /177 /2025 () //	
359	D-ABLAPL/12412/2025	BIJAY KUMAR NAYAK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	DHUSURI /131 /2025 () //	
360	D-ABLAPL/12415/2025	MADAN MOHAN RANJIT SINGH DEO VS STATE OF ODISHA	RAJIBA LOCHAN PRADHAN VS	BOLAGARH P.S. /73 /2025 () //	
361	D-ABLAPL/12416/2025	PRAKASH MEHER VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	RENGALI (SAMBALPUR) /55 /2025 () //	
362	D-ABLAPL/12417/2025	BISWAJIT PRADHAN VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	BINJHARPUR /146 /2025 () //	AOR20220001040C202500005
363	D-ABLAPL/12421/2025	DANEI @ OMM PRAKASH MALLICK	NIBEDITA MOHANTY	BALIPATNA /153 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/12422/2025	ASHOK KUMAR PARIDA	BIJAY KUMAR MISHRA	BAISINGA /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/12425/2025	AMITA SETHI @ AMITA MALLIK	JAYANTA KUMAR MAJHI	CHANDIPUR /31 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/12429/2025	PITAMBAR MAJHI	SATYAJIT MOHAPATRA (2)	BHADRAK RURAL /21 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/12431/2025	DHANURJAYA NAYAK	MANOJ KUMAR MALLICK	GONDIA /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/12435/2025	JUNAS MADKI	ABHISHEK MOHANTY	RAJGANGPUR /337 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/12441/2025	AJAY KUMAR CHHATIO	ABHISIDDHANTA SAHOO	KANAS /53 /2025	AOR20220000014C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/12442/2025	BHANUMATI BEHERA	SUJIT SATAPATHY	BALIKUDA /146 /2025	AOD20240000656C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/12443/2025	KRUPASINDHU MUDULI	BIBHU PRASAD DAS	PURUSHOTTAMPUR /278 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/12444/2025	BHUBAN BAG @ BHUBAN SUNA	DHANANJAYA MUND	KOMNA PS /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/12447/2025	KISHOR KUMAR JENA @ KISHOR CHANDRA JENA	NIKUNJA KUMAR ROUT	JAKHAPURA /61 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/12448/2025	DEBASIS TARAI @ JATIA TAREI	MITU KUMAR BISWAL	RAMBHA (KHALLIKOTE) /227 /2025	AOD20240000430C202500013
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/12449/2025	STATE OF ODISHA BULU BEHERA VS	ARIJEET MISHRA VS	// KALINGA NAGAR /117 /2025 ()	
376	D-ABLAPL/12450/2025	STATE OF ODISHA SAROJ KUMAR DASH @ SUMAN DAS VS	ARIJEET MISHRA VS	// KENDRAPARA /158 /2025 ()	
377	D-ABLAPL/12452/2025	STATE OF ODISHA SHAIK MOULA @ MOULA BUX VS	JAGADIP SAHOO VS	// BHADRESWAR /70 /2025 ()	AOR20220001297C202500111
378	D-ABLAPL/12453/2025	STATE OF ODISHA SRIKANT PANDA @ CHIKUNA VS	JEET SWARUP SAMAL VS	// PURIGHAT /1 /2016 ()	
379	D-ABLAPL/12455/2025	STATE OF ODISHA BHAKTA HARI PATRA VS	KARUNAKAR GAYA VS	// BASUDEVPUR /108 /2025 ()	
380	D-ABLAPL/12456/2025	STATE OF ODISHA BABAJI @ MANAS DAS VS	ASHOK KUMAR SAHOO VS	// DERABIS /60 /2025 ()	
381	D-ABLAPL/12457/2025	STATE OF ODISHA SATYABADI NAYAK @ KATHIA VS	SUSANTA KUMAR BARAL VS	// BOLAGARH P.S. /39 /2025 ()	AOR20220001297C202500112
382	D-ABLAPL/12459/2025	STATE OF ODISHA BHUBANA KUMAR BHOI @ BHUBAN BHOI VS	SATYABRATA DASH VS	// BYREE /153 /2019 ()	
383	D-ABLAPL/12460/2025	STATE OF ODISHA DAMBARU ROUT @ DAMBARUDHAR ROUT VS	CHITTA RANJAN SAHU VS	// BYREE /77 /2025 ()	
384	D-ABLAPL/12461/2025	STATE OF ODISHA PINKU @ PRADEEP KUMAR JENA VS	ASIT KUMAR JENA VS	// JALESWAR /191 /2025 ()	
385	D-ABLAPL/12462/2025	STATE OF ODISHA ZABID KHAN @ ZABIR KHAN VS	SATYAJIT DAS VS	// LALBAG /134 /2025 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

FILING REPORT AS ON :23/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/12463/2025	PINKU @ PRADEEP KUMAR JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /192 /2025 () //	
387	D-ABLAPL/12464/2025	RABINDRA NATH DASH VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /216 /2025 () //	
388	D-ABLAPL/12465/2025	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATTAMUNDAI RURAL PS /136 /2025 () //	
389	D-ABLAPL/12469/2025	PRASANTA KUMAR RATH VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /102 /2025 () //	
390	D-ABLAPL/12473/2025	PRAVAT BEHERA VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	DHARMASALA /61 /2025 () //	
391	D-ABLAPL/12474/2025	RAJA GHOSH @ ABINASH GHOSH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /195 /2025 () //	
392	D-ABLAPL/12475/2025	ALOK KUMAR DAS VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /98 /2025 () //	
393	D-ABLAPL/12476/2025	BISHNU BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /168 /2025 () //	
394	D-ABLAPL/12481/2025	SUDARSAN BEHERA @ MUSA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RASGOBINDPUR /89 /2025 () //	
395	D-ABLAPL/12482/2025	TITU DAS VS STATE OF ODISHA	DEBASISH PATNAIK VS	BELLAGAON /57 /2025 () //	
396	D-ABLAPL/12489/2025	KOKILENDRA MOHANTA @ KUNA MOHANTA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	UDALA /326 /2023 () //	
397	D-ABLAPL/12490/2025	TRILOCHAN SWAIN @ KAPILA	BASANTA KUMAR DAS	NIHALPRASAD /59 /2025	

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### FILING REPORT AS ON :23/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/12491/2025	RAKESH MOHANTY @ RAJA	PABITRA KUMAR NAYAK	AIR FIELD P.S. /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/12492/2025	JAYAGURU ROUT	RABINDRA NATH PRUSTY	TIGIRIA /167 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/12495/2025	JITENDRA KUMAR JOSHI	AKSHAYA KUMAR SUBUDHI	BALIPATNA /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/12497/2025	MUSTAK KALAPAHAD	JYOTIRMAYA SAHOO	BALUGAON P.S. /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/12499/2025	JANMEJAY SETHI @ JANMEJAYA SETHI	JYOTIRMAYA SAHOO	CHAMAKHANDI /488 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/12500/2025	DUSMANTA KUMAR BAL	PRAVASH CHANDRA JENA	BADACHANA /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/12501/2025	UDHABA DHIBAR	AKSHAYA KUMAR SAHOO	BARKOTE /61 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/12511/2025	RAJESH KUMAR PATTNAIK	BYOMAKESH TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/12512/2025	KRUSHNA CHANDRA SAHOO	BYOMAKESH TRIPATHY	TIRTOL /165 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/12513/2025	DROUPADI BEHERA	PRATAP KESHARI DEO	PATTAMUNDAI RURAL PS /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/12514/2025	IRSAD ALI @ SK. IRSAD AZIM	SATYAJIT MOHAPATRA	BHADRAK TOWN /154 /2025	
		VS	VS	()	

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**FILING REPORT AS ON :23/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/12516/2025	STATE OF ODISHA SWAGATIKA ROUT VS	GAUTAM CHARAN ROUT VS	// BONTH /171 /2024 ()	
410	D-ABLAPL/12518/2025	STATE OF ODISHA MANOJ KUMAR SENAPATI VS	RAKESH SAHU VS	// BALIAPANDA /22 /2021 ()	
411	D-ABLAPL/12519/2025	STATE OF ODISHA PRAFULLA KUMAR PANDA VS	RAKESH SAHU VS	// BALIAPANDA /22 /2021 ()	
412	D-ABLAPL/12520/2025	STATE OF ODISHA LOKANATH SATAPATHY VS	RAKESH SAHU VS	// BALIAPANDA /22 /2021 ()	
413	D-ABLAPL/12522/2025	STATE OF ODISHA PRANATI PANDA VS	AMLAN SHAKTI PAUL VS	// BHADRAK TOWN /455 /2023 ()	
414	D-ABLAPL/12524/2025	STATE OF ODISHA PABITRA BHOI VS	GAUTAM CHARAN ROUT VS	// NIALI /22 /2017 ()	
415	D-ABLAPL/12528/2025	STATE OF ODISHA RINKU JENA VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /193 /2025 ()	
416	D-ABLAPL/12529/2025	STATE OF ODISHA MANOJ SUTAR VS	PRANAB KUMAR DAS VS	// MALKANGIRI /400 /2024 ()	
417	D-ABLAPL/12530/2025	STATE OF ODISHA KESHAB KUANR @ KUAR VS	MANAS KUMAR CHAND VS	// HEMGIR /135 /2025 ()	
418	D-ABLAPL/12535/2025	STATE OF ODISHA MINA ROUT @ DEI VS	GYANENDRA CHANDRA SWAIN VS	// KAKATAPUR /27 /2025 ()	
419	D-ABLAPL/12536/2025	STATE OF ODISHA BISWANATH SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// CHANDAKA P.S. /117 /2025 () //	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/12538/2025	PRASANTA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /261 /2025 () //	
421	D-ABLAPL/12539/2025	KRUPASINDHU SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDAKA P.S. /117 /2025 () //	
422	D-ABLAPL/12542/2025	NANU @ SATYA RANJAN JENA VS STATE OF ODISHA	SURYAKANTA DASH VS	RAJNAGAR /124 /2023 () //	
423	D-ABLAPL/12547/2025	DAMAYANTI SAHOO VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	NIMAPADA /82 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :23/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-LPA/16800/2025 LPA/ /	BHIMSEN MAHANTA MP	NIRANJAN PANDA	2/2025
2	D-LPA/16800/2025 LPA/ /	BHIMSEN MAHANTA MP	NIRANJAN PANDA	3/2025
3	D-OTAPL/16543/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHARUBANESSWARAPATHY,SR.S.C	102/2025
4	D-OTAPL/16543/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHARUBANESSWARAPATHY,SR.S.C	103/2025
5	D-OTAPL/16732/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHARUBANESSWARAPATHY,SR.S.C	104/2025
6	D-OTAPL/16732/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHARUBANESSWARAPATHY,SR.S.C	105/2025
7	D-OTAPL/16733/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHARUBANESSWARAPATHY,SR.S.C	106/2025
8	D-OTAPL/16733/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHARUBANESSWARAPATHY,SR.S.C	107/2025
9	D-OTAPL/16743/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS, (PREVENTIVE) MP	SHARUBANESSWARAPATHY,SR.S.C	108/2025
10	D-OTAPL/16743/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS, (PREVENTIVE) MP	SHARUBANESSWARAPATHY,SR.S.C	109/2025
11	D-OTAPL/16798/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	SHARUBANESSWARAPATHY,SR.S.C	110/2025
12	D-OTAPL/16798/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	SHARUBANESSWARAPATHY,SR.S.C	111/2025
13	D-JCRLA/25/2019 JCRLA/25/2019	NITYANANDA MUKHI MP	M/S.AKSHYA KUMAR SAHOO, A.K.SARANGI	111/2025
14	D-JCRLA/4117/2025 JCRLA/19/2025	NARAYAN ROUT @ BAPUN MP		112/2025
15	D-JCRLA/4117/2025 JCRLA/19/2025	NARAYAN ROUT @ BAPUN MP	ADV	113/2025
16	D-TRP(C)/16643/2025 TRP(C)/ /	RASHMITA BEHERA MP	PANCHANAN PANIGRAHI	122/2025
17	D-TRP(C)/16836/2025 TRP(C)/ /	KAMALA BARIK @ SHREEMATI BEJ @ SRIMATI MP	ABHIRAM BISHAKTI PAUL	123/2025
18	D-TRP(C)/16837/2025 TRP(C)/ /	ITIREKHA MOHARANA MP	TRILOCHAN DASH	124/2025
19	D-CONTC/42728/2024 CONTC/7372/2024	GOPAL CHANDRA DALABEHERA MP	ADV.	168/2025
20	D-RVWPET/16599/2025 RVWPET/ /	STATE OF ODISHA MP	JAYANTA KUMAR KHANDAYATRAY,A.S.C	186/2025
21	D-RVWPET/333/2023 RVWPET/333/2023	DEENABANDHU PATRA MP	SRIKAR KUMAR RATH, M. BEHERA	187/2025
22	D-RVWPET/6610/2025 RVWPET/ /	ANANTA BAG MP	SUJATA JENA	188/2025
23	D-RVWPET/16600/2025 RVWPET/ /	STATE OF ODISHA MP	JAYANTA KUMAR KHANDAYATRAY,A.S.C	189/2025
24	D-RVWPET/16601/2025 RVWPET/ /	STATE OF ODISHA MP	JAYANTA KUMAR KHANDAYATRAY,A.S.C	190/2025
25	D-RVWPET/16602/2025 RVWPET/ /	STATE OF ODISHA MP	JAYANTA KUMAR KHANDAYATRAY,A.S.C	191/2025
26	D-RVWPET/13728/2025	SURYA PRASAD PANDA	SOUMYAKANTA MOHAPATRA	

	RVWPET/ /	MP		192/2025
27	D-RPFAM/15185/2025 RPFAM/ /	BADAL NAYAK MP	SIBA PRASAD PATRA	194/2025
28	D-RPFAM/16708/2025 RPFAM/ /	BHAGIRATHI SETHI MP	AMIT PRASAD BOSE	195/2025
29	D-RPFAM/16708/2025 RPFAM/ /	BHAGIRATHI SETHI MP	AMIT PRASAD BOSE	196/2025
30	D-CMAPL/11826/2025 CMAPL/138/2025	GANGADHARA HATI MP	DEEPAK KUMAR MOHAPATRA	237/2025
31	D-CMAPL/16821/2025 CMAPL/ /	SHARAT @ SARAT KUMAR MOHAPATRA MP	BUDHIRAM DAS	238/2025
32	D-CMAPL/16821/2025 CMAPL/ /	SHARAT @ SARAT KUMAR MOHAPATRA MP	BUDHIRAM DAS	239/2025
33	D-CMAPL/503/2018 CMAPL/503/2018	SUKA PATRA MP	M/S PRAFULLA KU. PARIDA, P.K. PARIDA, B.N. MUDULI, M.K. MOHA	240/2025
34	D-CMAPL/503/2018 CMAPL/503/2018	SUKA PATRA MP	M/S PRAFULLA KU. PARIDA, P.K. PARIDA, B.N. MUDULI, M.K. MOHA	241/2025
35	D-CMAPL/503/2018 CMAPL/503/2018	SUKA PATRA MP	M/S PRAFULLA KU. PARIDA, P.K. PARIDA, B.N. MUDULI, M.K. MOHA	242/2025
36	D-CMAPL/503/2018 CMAPL/503/2018	SUKA PATRA MP	M/S PRAFULLA KU. PARIDA, P.K. PARIDA, B.N. MUDULI, M.K. MOHA	243/2025
37	D-MATA/394/2023 MATA/394/2023	RAJAT KUMAR PRADHAN MP	BYOMAKESH TRIPATHY	249/2025
38	D-MATA/16624/2025 MATA/ /	SURAJ PRAKASH JAIN MP	RUCHI RAJGARHIA	250/2025
39	D-MATA/16624/2025 MATA/ /	SURAJ PRAKASH JAIN MP	RUCHI RAJGARHIA	251/2025
40	D-CRLREV/12406/2025 CRLREV/ /	BISI@BISI KESAN PRADHAN MP	TARA PRASAD MOHAPATRA	342/2025
41	D-CRLREV/11702/2025 CRLREV/211/2025	KULAMANI NAG MP	SURYAKANTA DWIBEDI	343/2025
42	D-CRLREV/12413/2025 CRLREV/ /	DR SANJAY RAY MP	MANOJ PANIGRAHI	344/2025
43	D-CRLREV/12437/2025 CRLREV/ /	KRUSHNA CHANDRA PATRA MP	SUSAMA RANI SAHOO	345/2025
44	D-CRLREV/12437/2025 CRLREV/ /	KRUSHNA CHANDRA PATRA MP	SUSAMA RANI SAHOO	346/2025
45	D-CRLREV/12437/2025 CRLREV/ /	KRUSHNA CHANDRA PATRA MP	SUSAMA RANI SAHOO	347/2025
46	D-CRLREV/12494/2025 CRLREV/ /	SASHI KISAN MP	DURGA PRASANNA MISHRA	348/2025
47	D-CRLREV/12494/2025 CRLREV/ /	SASHI KISAN MP	DURGA PRASANNA MISHRA	349/2025
48	D-CRLREV/12498/2025 CRLREV/ /	PURNA CHANDRA SETHI MP	JYOTIRMAYA SAHOO	350/2025
49	D-FAO/32/2020 FAO/32/2020	SUNIL KUMAR PATRA@BULU PATRA MP	ALOK KU.PANDA	353/2025
50	D-FAO/312/2018 FAO/312/2018	STATE OF ORISSA MP		354/2025
51	D-FAO/16635/2025 FAO/ /	MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD. MP	PRASANTA KUMAR MAHALI	355/2025
52	D-FAO/12597/2025 FAO/ /	NATIONAL INSURANCE COMPANY LTD. MP	JYOTI RANJAN DEO	356/2025
53	D-FAO/16683/2025 FAO/ /	BASANTA KUMAR TRIPATHY MP	PRABHAT KUMAR DASH	357/2025
54	D-FAO/622/2019 FAO/622/2019	STATE OF ODISHA MP		358/2025
55	D-FAO/669/2020 FAO/669/2020	PRADEEP KUMAR RAY MP		359/2025
56	D-FAO/178/2019 FAO/178/2019	RAMESH CH.GANDHI MP	M/S.JAYDEEP PAL	360/2025
57	D-FAO/16799/2025 FAO/ /	MANAGING DIRECTOR, SVT LOGISTICS MP	PRADIP KUMAR PADHY	361/2025

58	D-BLAPL/23570/2024 BLAPL/8248/2024	PRABESH CHANDRA DAS MP		488/2025
59	D-BLAPL/9771/2025 BLAPL/3598/2025	SUSHANTA BISWAL MP	JAGABANDHU SAHU	489/2025
60	D-BLAPL/3722/2025 BLAPL/1924/2025	JAGAN @ JAGABANDHU SAHU @ JAGABANDHU SAHOO MP		490/2025
61	D-BLAPL/12502/2025 BLAPL/ /	DEBASHISH NAYAK @ PINKU MP	JYOTIRMAYA SAHOO	491/2025
62	D-RSA/519/2023 RSA/519/2023	KALU HEMBRAM MP	SUBASH CHANDRA ACHARYA	618/2025
63	D-RSA/519/2023 RSA/519/2023	KALU HEMBRAM MP	SUBASH CHANDRA ACHARYA	619/2025
64	D-RSA/519/2023 RSA/519/2023	KALU HEMBRAM MP	SUBASH CHANDRA ACHARYA	620/2025
65	D-RSA/6/2012 RSA/6/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	621/2025
66	D-RSA/7/2012 RSA/7/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	622/2025
67	D-RSA/15192/2025 RSA/ /	SWARNAMAYEE PATRA MP	SMITA RANJAN PATNAIK	623/2025
68	D-RSA/16812/2025 RSA/ /	PURENDRA NATH SAHU MP	SMITA RANJAN PATNAIK	624/2025
69	D-RSA/497/2018 RSA/497/2018	ASHA MOHAPATRA MP	M/S.SMITA RANJAN PATNAIK	625/2025
70	D-RSA/16830/2025 RSA/ /	APARNA SETHI @ SHEET MP	BUDHIRAM DAS	626/2025
71	D-CMP/16636/2025 CMP/ /	KOINO KIMBAKA MP	SANTOSH KUMAR DASH	649/2025
72	D-CMP/16702/2025 CMP/ /	NALINIKANTA SWAIN MP	ASHOK KUMAR SAHOO	650/2025
73	D-CMP/16806/2025 CMP/ /	NIRANJAN DAS MP	AJAYA KUMAR DASH	651/2025
74	D-CMP/16844/2025 CMP/ /	SAKUNTALA AGRAWAL MP	SOURAV SUMAN BHUYAN	652/2025
75	D-CMP/16850/2025 CMP/ /	SUJATA BOHIDAR MP	PRASANTA KUMAR SATAPATHY	653/2025
76	D-CMP/16857/2025 CMP/ /	SANKUNTALA AGRAWAL MP	SOURAV SUMAN BHUYAN	654/2025
77	D-ABLAPL/8525/2025 ABLAPL/3196/2025	PRAHALLADA LENKA @ KAPILA LENKA MP	GHANASHYAM DASH	883/2025
78	D-ABLAPL/8744/2025 ABLAPL/3546/2025	JASOBANTA PRAKASH JENAMANI @ PINKU MP	GHANASHYAM DASH	884/2025
79	D-ABLAPL/9596/2025 ABLAPL/3665/2025	KALICHARAN PRATIHARI MP		885/2025
80	D-ABLAPL/10219/2025 ABLAPL/3967/2025	PRASANTA MAHANA MP		886/2025
81	D-ABLAPL/16233/2021 ABLAPL/16233/2021	JITENDRA @ JITENDRA KUMAR GOLDAR MP		887/2025
82	D-ABLAPL/23967/2024 ABLAPL/8744/2024	RINKU @ AZARUDDIN KHAN MP		888/2025
83	D-ABLAPL/2031/2025 ABLAPL/922/2025	NILAM @ NEELAM KUMAR SWAIN MP		889/2025
84	D-ABLAPL/8444/2023 ABLAPL/8444/2023	SRADHANJALI BEHERA MP		890/2025
85	D-ABLAPL/8598/2025 ABLAPL/3255/2025	BHOI PRADHAN MP		891/2025
86	D-ABLAPL/8209/2025 ABLAPL/3595/2025	MANAS BISWAL MP		892/2025
87	D-ABLAPL/37384/2024 ABLAPL/14339/2024	DEBI PRASAD PANI MP		893/2025
88	D-ABLAPL/76/2025 ABLAPL/35/2025	GANDHI CHARANA PANDA MP		894/2025
89	D-ABLAPL/5607/2025	SAMA BAGHA @ SHYAMA BAGH		

	ABLAPL/2118/2025	MP		895/2025
90	D-MACA/871/2023 MACA/871/2023	ICICI LOMBARD GENERAL INSURANCE CO.LTD.	SANKAR MISHRA	1113/2025
91	D-MACA/7687/2025 MACA/ /	SAROJ PANDA	DIPTI MOHAPATRA	1114/2025
92	D-MACA/15726/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO. LTD.	AKASH KUMAR MOHANTY	1115/2025
93	D-MACA/16660/2025 MACA/ /	KAMALA SAHOO	S.SUDHANSU KUMAR SUBUDHI	1116/2025
94	D-MACA/16660/2025 MACA/ /	KAMALA SAHOO	S.SUDHANSU KUMAR SUBUDHI	1117/2025
95	D-MACA/16731/2025 MACA/ /	D.M.,M/S. SHRIRAM GENARAL INSURANCE CO.LTD.	ADOM LADI KHONDHA	1118/2025
96	D-MACA/16734/2025 MACA/ /	M/S. CHOLAMANDALAM GENERAL INSURANCE CO.LTD.	ANUM COI KHAN BBSR	1119/2025
97	D-MACA/16744/2025 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.	ANUM COLLE KHAN BBSR	1120/2025
98	D-MACA/16755/2025 MACA/ /	D.M.,M/S. SHRIRAM GENERAL INSURANCE CO.LTD.	ADOM LADI KHONDHA	1121/2025
99	D-MACA/16749/2025 MACA/ /	LEGAL MANAGER, SRIRAM GENERAL INSURANCE CO.LTD.	SIRAM CHROADIDU BBSR	1122/2025
100	D-MACA/16763/2025 MACA/ /	SHRIRAM GENERAL INSURANCE CO. LTD.	BBSR ALI KHAN	1123/2025
101	D-MACA/16749/2025 MACA/ /	LEGAL MANAGER, SRIRAM GENERAL INSURANCE CO.LTD.	SIRAM CHROADIDU BBSR	1124/2025
102	D-MACA/16770/2025 MACA/ /	CHOLA MS GENERAL INSURANCE CO.LTD.	GIRI BBSR PRASAD DUTTA	1125/2025
103	D-MACA/16770/2025 MACA/ /	CHOLA MS GENERAL INSURANCE CO.LTD.	GIRI BBSR PRASAD DUTTA	1126/2025
104	D-MACA/16776/2025 MACA/ /	M/S. SHRIRAM GENERAL INSURANCE CO.LTD.	GIRI BBSR PRASAD DUTTA	1127/2025
105	D-MACA/16776/2025 MACA/ /	M/S. SHRIRAM GENERAL INSURANCE CO.LTD.	GIRI BBSR PRASAD DUTTA	1128/2025
106	D-MACA/16782/2025 MACA/ /	SRIRAM GENERAL INSURANCE CO.LTD.,	KARAN PRASAD DUTTA	1129/2025
107	D-MACA/16782/2025 MACA/ /	SRIRAM GENERAL INSURANCE CO.LTD.,	KARAN PRASAD DUTTA	1130/2025
108	D-CRLMC/12400/2025 CRLMC/ /	DR ROHIT KUMAR KUNDU	DURGESH NARAYAN RATH	1151/2025
109	D-CRLMC/12428/2025 CRLMC/ /	PRADIP @ PRADIPTA KUMAR @ SAHU @ SUDHA	ASHREE PASAYAT	1152/2025
110	D-CRLMC/9929/2025 CRLMC/1334/2025	KAILASH SWAIN		1153/2025
111	D-CRLMC/11081/2025 CRLMC/1522/2025	SIBA SHANKAR DAS	RAGHUNATH DASMOHAPATRA	1154/2025
112	D-CRLMC/590/2023 CRLMC/590/2023	PRITI JAIN	PRAVASH CH JENA	1155/2025
113	D-CRLMC/12467/2025 CRLMC/ /	DAMBARUDHAR PATTANAIAK	STHITI PRAGYAN SUNANDINI	1156/2025
114	D-CRLMC/11318/2025 CRLMC/1475/2025	ASIA PACIFIC SHIPPING CO. LTD., SOUTH WESTERN	SANKAR SAMAL	1157/2025
115	D-CRLMC/12483/2025 CRLMC/ /	ASHOK KUMAR DWARI	ADITYA MISHRA	1158/2025
116	D-CRLMC/12487/2025 CRLMC/ /	KAILASH MOHARANA @ MAHARANA	BIBHU PRASAD MOHANTY	1159/2025
117	D-CRLMC/28652/2024 CRLMC/3693/2024	GANESH MAJHI		1160/2025
118	D-CRLMC/12493/2025 CRLMC/ /	TRIPURARI SAHOO	PRAVASH CHANDRA JENA	1161/2025
119	D-CRLMC/12496/2025 CRLMC/ /	TRIPURARI SAHOO	PRAVASH CHANDRA JENA	1162/2025
120	D-CRLMC/29379/2024 CRLMC/3770/2024	SK.REZWAN ALLI	BHARAT JALLI	1163/2025

121	D-CRLMC/12510/2025 CRLMC/ /	TRIPURARI SAHOO MP	PRAVASH CHANDRA JENA	1164/2025
122	D-CRLMC/12532/2025 CRLMC/ /	SNEHALATA @ SONALI JENA MP	GYANENDRA CHANDRA SWAIN	1165/2025
123	D-CRLMC/12537/2025 CRLMC/ /	LOKANATH DAS MP	RUCHI RAJGARHIA	1166/2025
124	D-CRLA/495/2017 CRLA/495/2017	NARESH CHANDRA SINGH@PINTU@PENTIMS MP	S. DURGA PRASAD S MALLICK, KUM. PRATIBHA MANJARI TARAI	1176/2025
125	D-CRLA/938/2022 CRLA/938/2022	GANESWAR BASTIA@GANESH MP	SAMVIT MOHANTY	1177/2025
126	D-CRLA/6695/2025 CRLA/307/2025	SANDEEP PRABODH KERKETTA MP	MANAS KUMAR CHAND	1178/2025
127	D-CRLA/12527/2025 CRLA/ /	GYANA RANJAN MALLICK MP	BUDHIRAM DAS	1179/2025
128	D-CRLA/12527/2025 CRLA/ /	GYANA RANJAN MALLICK MP	BUDHIRAM DAS	1180/2025
129	D-WA/12481/2025 WA/659/2025	JITENDRA KUMAR SAHOO MP	PRADEEP KUMAR KHUNTIA	2132/2025
130	D-WA/16628/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A	2133/2025
131	D-WA/16628/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A	2134/2025
132	D-WA/16628/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A	2135/2025
133	D-WA/16629/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A	2136/2025
134	D-WA/16629/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A	2137/2025
135	D-WA/16629/2025 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A	2138/2025
136	D-WA/16645/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2139/2025
137	D-WA/16645/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2140/2025
138	D-WA/16647/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2141/2025
139	D-WA/16647/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2142/2025
140	D-WA/16648/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	2143/2025
141	D-WA/16648/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	2144/2025
142	D-WA/16721/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2145/2025
143	D-WA/16721/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2146/2025
144	D-WA/16756/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A	2147/2025
145	D-WA/16756/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A	2148/2025
146	D-WA/16756/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A	2149/2025
147	D-WA/16722/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2150/2025
148	D-WA/16722/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2151/2025
149	D-WA/16724/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2152/2025
150	D-WA/16724/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2153/2025
151	D-WA/16759/2025 WA/ /	SUNIL KUMAR MOHANTY MP	JAGAMOHAN PATTANAIAK	2154/2025
152	D-WA/16725/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	

	WA/ /	MP		2155/2025
153	D-WA/16725/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	
	WA/ /	MP		2156/2025
154	D-WA/16811/2025	NARAYAN PRADHAN	RANJIT MOHANTY	
	WA/ /	MP		2157/2025
155	D-WA/16762/2025	STATE OF ODISHA	DEBASIS NAYAK, A.G.A	
	WA/ /	MP		2158/2025
156	D-WA/16762/2025	STATE OF ODISHA	DEBASIS NAYAK, A.G.A	
	WA/ /	MP		2159/2025
157	D-WA/16762/2025	STATE OF ODISHA	DEBASIS NAYAK, A.G.A	
	WA/ /	MP		2160/2025
158	D-WA/16859/2025	STATE OF ODISHA	DEBASIS TRIPATHY, A.G.A.	
	WA/ /	MP		2161/2025
159	D-WA/16859/2025	STATE OF ODISHA	DEBASIS TRIPATHY, A.G.A.	
	WA/ /	MP		2162/2025
160	D-WA/16859/2025	STATE OF ODISHA	DEBASIS TRIPATHY, A.G.A.	
	WA/ /	MP		2163/2025
161	D-WP(C)/42396/2024	MADHUSMITA DAS	TAPAN KUMAR KAMILA	
	WP(C)/25015/2024	MP		6839/2025
162	D-WP(C)/16606/2025	SABITRI BEURA	PRANAB RANJAN CHHATOI	
	WP(C)/11097/2025	MP		6840/2025
163	D-WP(C)/16609/2025	KULAMANI PARIDA	ANUPAM RATH	
	WP(C)/11099/2025	MP		6841/2025
164	D-WP(C)/6864/2025	MANJULATA SAHOO	MIHIR KANTA RATH	
	WP(C)/5501/2025	MP		6842/2025
165	D-WP(C)/1832/2025	BIJAYA KUMAR MAHAPATRA	GOPINATH PANDA	
	WP(C)/1684/2025	MP		6843/2025
166	D-WP(C)/16612/2025	USHARANI SAHOO	BRUNDABAN ROUT	
	WP(C)/ /	MP		6844/2025
167	D-WP(C)/16613/2025	SURYAKANTA RAY	BRUNDABAN ROUT	
	WP(C)/ /	MP		6845/2025
168	D-WP(C)/16614/2025	MANISHA PATI	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		6846/2025
169	D-WP(C)/16615/2025	PRAMODINI SAMAL	MANOJA KUMAR KHUNTIA	
	WP(C)/11129/2025	MP		6847/2025
170	D-WP(C)/11580/2025	GITA MOHAPATRA	ARUN KUMAR NAYAK	
	WP(C)/8842/2025	MP		6848/2025
171	D-WP(C)/16616/2025	SARAT CHANDA MOHAPATRA	SUBRAT KUMAR KAR	
	WP(C)/ /	MP		6849/2025
172	D-WP(C)/16617/2025	ALL INDIA INSTITUTE OF MEDICAL SCIENCES	DEBASIS LENKA	
	WP(C)/ /	MP		6850/2025
173	D-WP(C)/16618/2025	NALINI PRABHA PATRA	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		6851/2025
174	D-WP(C)/16619/2025	EXECUTIVE ENGINEER (ELECT) TPWODLR	RANGARAJULAKSHMI	
	WP(C)/ /	MP		6852/2025
175	D-WP(C)/14390/2025	T. SIVADASAN	NIRMAL RANJAN ROURAY	
	WP(C)/10479/2025	MP		6853/2025
176	D-WP(C)/16620/2025	DR. KASHI BISWANATH SOREN	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		6854/2025
177	D-WP(C)/47578/2024	N. VINAYA KUMAR REDDY	JAGAMOHAN PATTANAIAK	
	WP(C)/29150/2024	MP		6855/2025
178	D-WP(C)/16625/2025	PRADEEP KUMAR SAHOO	MANOJA KUMAR KHUNTIA	
	WP(C)/11172/2025	MP		6856/2025
179	D-WP(C)/16626/2025	BASANTA KUMAR SAHOO	MANOJA KUMAR KHUNTIA	
	WP(C)/11171/2025	MP		6857/2025
180	D-WP(C)/16627/2025	MANOJ KUMAR PARIDA	MANOJA KUMAR KHUNTIA	
	WP(C)/11170/2025	MP		6858/2025
181	D-WP(C)/16634/2025	GOLAP MANJARI ROUT	BRUNDABAN ROUT	
	WP(C)/ /	MP		6859/2025
182	D-WP(C)/10270/2025	HIRANYA KUMAR NAYAK	MR. SUBIR PALIT AMITABH MISHRA	
	WP(C)/7554/2025	MP		6860/2025
183	D-WP(C)/16630/2025	RAMESH CHANDRA DIPA	DEEPAK KUMAR PANI	
	WP(C)/ /	MP		6861/2025

184	D-WP(C)/10275/2025 WP(C)/7576/2025	SUBHADARSINI DAS MP	MR. SUBIR PALIT AMITABH MISHRA	6862/2025
185	D-WP(C)/16657/2025 WP(C)/ /	MUNA SAMANTRAY MP	SOUMYA RANJAN MOHANTY	6863/2025
186	D-WP(C)/16417/2025 WP(C)/ /	ASWINI KUMAR BHUE MP	RABINDRA KUMAR PATNAIK	6864/2025
187	D-WP(C)/16662/2025 WP(C)/ /	THE REGIONAL DIRECTOR, REGIONAL OFFICE MP	THE REGIONAL DIRECTOR, REGIONAL OFFICE MP	6865/2025
188	D-WP(C)/16666/2025 WP(C)/ /	THE REGIONAL DIRECTOR, REGIONAL OFFICE MP	THE REGIONAL DIRECTOR, REGIONAL OFFICE MP	6866/2025
189	D-WP(C)/16665/2025 WP(C)/ /	MANOJ KUMAR KHATOI MP	KAJAL SAHOO	6867/2025
190	D-WP(C)/10897/2025 WP(C)/9901/2025	MANAGING COMMITTEE OF MAHAMAYA U.P. SCHOOL, KESHARPUR, CUTTACK MP		6868/2025
191	D-WP(C)/16667/2025 WP(C)/ /	SUKANTA RANJAN PANDA MP	KEDAR KUMAR DASH	6869/2025
192	D-WP(C)/16670/2025 WP(C)/ /	SUDHANSU SEKHAR PANDA MP	KEDAR KUMAR DASH	6870/2025
193	D-WP(C)/35524/2024 WP(C)/21210/2024	BHARASANANDA BEHERA MP	BIJAY KUMAR BEHERA	6871/2025
194	D-WP(C)/16673/2025 WP(C)/ /	SATYA NARAYAN MUND MP	KEDAR KUMAR DASH	6872/2025
195	D-WP(C)/11822/2025 WP(C)/8865/2025	GOURI PATEL MP	SIBA PRASAD PATRA	6873/2025
196	D-WP(C)/16674/2025 WP(C)/ /	SANTOSH ADHIKARI MP	ATUL TRIPATHY	6874/2025
197	D-WP(C)/16690/2025 WP(C)/ /	RISHIKESH DAS MP	AGASTI KANUNGO	6875/2025
198	D-WP(C)/16691/2025 WP(C)/ /	KEDAR BARIK MP	BISWARANJAN MAHARATHA	6876/2025
199	D-WP(C)/16690/2025 WP(C)/ /	RISHIKESH DAS MP	AGASTI KANUNGO	6877/2025
200	D-WP(C)/7819/2025 WP(C)/5917/2025	MITALI MISHRA MP	SUKANTA KUMAR DALAI	6878/2025
201	D-WP(C)/16692/2025 WP(C)/ /	SAROJ KHUNTIA MP	BISWARANJAN MAHARATHA	6879/2025
202	D-WP(C)/16693/2025 WP(C)/11144/2025	PRAKASH CHANDRA PANDA MP	SACHIN KUMAR SAHU	6880/2025
203	D-WP(C)/16695/2025 WP(C)/ /	KASTU BEHERA MP	BISWARANJAN MAHARATHA	6881/2025
204	D-WP(C)/16696/2025 WP(C)/ /	RAGHUNATH ROUT MP	BISWARANJAN MAHARATHA	6882/2025
205	D-WP(C)/5171/2025 WP(C)/4185/2025	BHARATA CHANDRA DAS MP	SWAPNIL ROY	6883/2025
206	D-WP(C)/16698/2025 WP(C)/ /	HRUDANANDA DAS MP	BISWARANJAN MAHARATHA	6884/2025
207	D-WP(C)/16699/2025 WP(C)/ /	BINOD KAMAR MP	BISWARANJAN MAHARATHA	6885/2025
208	D-WP(C)/16701/2025 WP(C)/ /	DAMBARUDHAR MAHAKUD MP	BISWARANJAN MAHARATHA	6886/2025
209	D-WP(C)/5170/2025 WP(C)/4166/2025	JAYA BEHERA MP	SWAPNIL ROY	6887/2025
210	D-WP(C)/16704/2025 WP(C)/ /	KHETRANANDA MAHAKUL MP	BISWARANJAN MAHARATHA	6888/2025
211	D-WP(C)/16711/2025 WP(C)/ /	PRAFULLA KUMAR ROURAY MP	AKSHAYA KUMAR JENA	6889/2025
212	D-WP(C)/16717/2025 WP(C)/ /	GOPAL PRASAD LATH MP	AMIT PRASAD BOSE	6890/2025
213	D-WP(C)/5160/2025 WP(C)/4338/2025	KESHAB CHANDRA SETHY MP	SWAPNIL ROY	6891/2025
214	D-WP(C)/55217/2024 WP(C)/42/2025	BASANTA KUMAR PARIDA MP	SANGRAM JENA	6892/2025
215	D-WP(C)/16718/2025	M/S RELIBLE HI TECH PVT LTD	BHABANI PRASAD MOHANTY	

	WP(C)/ /	MP		6893/2025
216	D-WP(C)/16729/2025 WP(C)/11140/2025	SWAYAM SHREE PADMAPUR MISSION SHRI PRASANN KUMAR MISHRA MP	PRASANN KUMAR MISHRA	6894/2025
217	D-WP(C)/41217/2023 WP(C)/41217/2023	LIPSA BISWAL MP		6895/2025
218	D-WP(C)/41223/2023 WP(C)/41223/2023	LIPI BISWAL MP		6896/2025
219	D-WP(C)/5585/2025 WP(C)/4319/2025	DR. BINAYAK PATNAIK MP	JUGAL KISHORE ROUT	6897/2025
220	D-WP(C)/16737/2025 WP(C)/ /	JAGANNATH DAS MP	BISWABIHARI MOHANTY	6898/2025
221	D-WP(C)/15803/2025 WP(C)/ /	KASTURI PRIYADARSINI MP	SAROJANANDA MISHRA	6899/2025
222	D-WP(C)/16745/2025 WP(C)/ /	NABAGHANA MALLICK MP	SUDHANSHU SEKHAR PRATAP	6900/2025
223	D-WP(C)/16754/2025 WP(C)/ /	MIHIR KUMAR BISWAL MP	TRILOCHAN BARIK	6901/2025
224	D-WP(C)/16761/2025 WP(C)/ /	SARBESWAR DAS MP	RABI NARAYAN MOHANTY	6902/2025
225	D-WP(C)/5572/2022 WP(C)/5572/2022	BHAGIRATHI BEHERA MP	SHASHI BHUSAN JENA	6903/2025
226	D-WP(C)/16735/2025 WP(C)/ /	PRATIMA PATRA MP	SUKANTA KUMAR DALAI	6904/2025
227	D-WP(C)/16681/2025 WP(C)/ /	ISHWAR BAGHEL MP	SRIKANTA KUMAR NATH	6905/2025
228	D-WP(C)/16765/2025 WP(C)/ /	ANITA BEHERA MP	PRAVASH CHANDRA JENA	6906/2025
229	D-WP(C)/16767/2025 WP(C)/ /	SIBARAM PATRO MP	PRASANNA KUMAR MISHRA	6907/2025
230	D-WP(C)/12333/2025 WP(C)/8819/2025	DR SWAPNA SARIT MP	PAMI RATH	6908/2025
231	D-WP(C)/16752/2025 WP(C)/ /	SUBHENDU DAS MP	SOUBHAGYA KUMAR DASH	6909/2025
232	D-WP(C)/16772/2025 WP(C)/ /	ARADHYA BRAHMASMI MP	SOURAV DAS	6910/2025
233	D-WP(C)/12642/2025 WP(C)/9579/2025	MAHESWAR PANIGRAHY MP	MR. JAYANT KUMAR RATH M/S. DURGESH NARAYAN RATH A.K.SA	6911/2025
234	D-WP(C)/12642/2025 WP(C)/9579/2025	MAHESWAR PANIGRAHY MP	MR. JAYANT KUMAR RATH M/S. DURGESH NARAYAN RATH A.K.SA	6912/2025
235	D-WP(C)/16775/2025 WP(C)/ /	GANGADHAR NAIK MP	BHAWANI SANKAR PANIGRAHI	6913/2025
236	D-WP(C)/16779/2025 WP(C)/ /	M/S. OM SAI INDUSTRIES, GANJAM MP	BIBHUTI BHUSAN PANDA	6914/2025
237	D-WP(C)/16361/2024 WP(C)/11974/2024	RAJENDRA KUMAR MISHRA MP	MANORANJAN MISHRA	6915/2025
238	D-WP(C)/16779/2025 WP(C)/ /	M/S. OM SAI INDUSTRIES, GANJAM MP	BIBHUTI BHUSAN PANDA	6916/2025
239	D-WP(C)/16786/2025 WP(C)/ /	M/S. OM SAI INDUSTRIES, GANJAM MP	BIBHUTI BHUSAN PANDA	6917/2025
240	D-WP(C)/16786/2025 WP(C)/ /	M/S. OM SAI INDUSTRIES, GANJAM MP	BIBHUTI BHUSAN PANDA	6918/2025
241	D-WP(C)/36344/2024 WP(C)/20915/2024	NALINI KANTA RAY MP	PRASANNA KUMAR SAHOO	6919/2025
242	D-WP(C)/16788/2025 WP(C)/ /	KAILASH CHANDRA RATH MP	BHUBANESWAR DASH	6920/2025
243	D-WP(C)/16795/2025 WP(C)/ /	M/S RELIBLE HI TECH PVT LTD MP	BHABANI PRASAD MOHANTY	6921/2025
244	D-WP(C)/19082/2023 WP(C)/19082/2023	USHA RANI MISHRA MP		6922/2025
245	D-WP(C)/38200/2024 WP(C)/22391/2024	ANURAG BOUK MP	NIHAL RATH	6923/2025
246	D-WP(C)/16805/2025 WP(C)/ /	SANAT KUMAR BEHERA MP	PRATAP KUMAR BEHERA	6924/2025

247	D-WP(C)/16804/2025 WP(C)/ /	PRIYABRATA PRADHAN MP	AMARENDRA SAHOO	6925/2025
248	D-WP(C)/16809/2025 WP(C)/ /	M/S. RKB INTERNATIONAL PRIVATE LTD. MP	CHITTA RANAJAN DAS	6926/2025
249	D-WP(C)/16810/2025 WP(C)/ /	M/S. KORAPUT CENTRAL CO-OPERATIVE MP	BANKU PRASAD KOPANDA	6927/2025
250	D-WP(C)/859/2025 WP(C)/741/2025	RAMALATA NAYAK MP	BASUDEV PUJARI	6928/2025
251	D-WP(C)/16813/2025 WP(C)/ /	M/S RKB INTERNATIONAL PRIVATE LTD MP	CHITTA RANAJAN DAS	6929/2025
252	D-WP(C)/16829/2025 WP(C)/ /	M/S.RKB INTERNATIONAL, SUNDERGARH MP	CHITTA RANAJAN DAS	6930/2025
253	D-WP(C)/16833/2025 WP(C)/ /	SHYAMSUNDAR SAHU MP	GYANENDRA CHANDRA SWAIN	6931/2025
254	D-WP(C)/42180/2024 WP(C)/24842/2024	PRIYANANDA SAMANTARAY MP	PRASANTA KUMAR SATAPATHY	6932/2025
255	D-WP(C)/16834/2025 WP(C)/ /	DEEPAK KUMAR PADHI MP	PRATIK DASH	6933/2025
256	D-WP(C)/16835/2025 WP(C)/ /	SASHIKALA DAS MP	PRAMOD KUMAR NIGAM	6934/2025
257	D-WP(C)/26789/2022 WP(C)/26789/2022	THRIVENI EARTHMOVERS PVT. LTD., MP	TANUJA RANJAN MOHANTY	6935/2025
258	D-WP(C)/12240/2025 WP(C)/ /	ANANTA KUMAR DAS MP	SOUMYA RANJAN MOHANTY	6936/2025
259	D-WP(C)/16838/2025 WP(C)/ /	M/S. R K B INTERNATIONAL, SUNDERGARH MP	CHITTA RANAJAN DAS	6937/2025
260	D-WP(C)/16843/2025 WP(C)/ /	NAGENDRA BHUSAN PANDA MP	SASWATI MOHAPATRA	6938/2025
261	D-WP(C)/16822/2025 WP(C)/ /	DEBASIS MOHANTY MP	SASWAT DAS	6939/2025
262	D-WP(C)/16846/2025 WP(C)/ /	MOHAN KUMAR SAMAL MP	ARUN KUMAR PATRA	6940/2025
263	D-WP(C)/16848/2025 WP(C)/ /	SUSANTA PATEL MP	PRASANTA KUMAR SATAPATHY	6941/2025
264	D-WP(C)/16849/2025 WP(C)/ /	ALOK NAIK @ BHBAN MOHAN NAIK MP	SURYAKANTA DASH	6942/2025
265	D-WP(C)/16854/2025 WP(C)/ /	RAJIBLOCHAN GOUDA MP	JYOTSNA RANI TRIPATHY	6943/2025
266	D-WP(C)/16855/2025 WP(C)/ /	ALOK KUMAR MP	ARUN KUMAR PATRA	6944/2025
267	D-WP(C)/16856/2025 WP(C)/ /	RAJIB MOHANTY MP	ALOK KUMAR PANDA	6945/2025
268	D-WP(C)/16860/2025 WP(C)/ /	SUNANDA PRADHAN MP	SOUMYA MISHRA	6946/2025
269	D-WP(C)/16861/2025 WP(C)/ /	SAROJ PRADHAN MP	PITAMBAR PATRA	6947/2025
270	D-WP(C)/16864/2025 WP(C)/ /	SRIMAT ALEKHA MANDIR MP	AMIT PRASAD BOSE	6948/2025
271	D-WP(C)/16866/2025 WP(C)/ /	SHREE KRISHNA BHANJANASHRAM DURGA MP	AMIT PRASAD BOSE	6949/2025
272	D-WP(C)/16865/2025 WP(C)/ /	BIDYADHAR HATI MP	BINOD KUMAR HATI	6950/2025
273	D-WP(C)/16868/2025 WP(C)/ /	RAMNIWAS AGARWAL MP	AMIT PRASAD BOSE	6951/2025
274	D-WP(C)/16867/2025 WP(C)/ /	UGRESAN KISAN MP	ABINASH BARIK	6952/2025
275	D-WP(C)/16869/2025 WP(C)/ /	SHANKAR SAWADIA MP	AMIT PRASAD BOSE	6953/2025
276	D-WP(C)/16870/2025 WP(C)/ /	ALEKHA MANDIR, BARAGARH MP	AMIT PRASAD BOSE	6954/2025